

286

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

(NEW DELHI)

Original Application No. 170/2022

IN THE MATTER OF:

Anupam Verma

Applicant

VERSUS

The State of Uttar Pradesh

Respondent

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Place: New Delhi

Date: /09/2024

Through


(PANSHUL CHANDRA)

Advocate

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

(NEW DELHI)

Original Application No. 170/2022

**IN THE MATTER OF:**

Anupam Verma

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VERSUS

The State of Uttar Pradesh

Respondent

**REPLY ON BEHALF OF UTTAR PRADESH EXPRESSWAYS AND
INDUSTRIAL DEVELOPMENT AUTHORITY (UPEIDA)**

MOST RESPECTFULLY SHOWETH:

1. That I Srihari Pratap Shahi am working on the post of Addl. CE, O, UPEIDA and as such, well conversant with the facts of the case on the basis of records thereof, and duly authorized and competent to swear this affidavit on behalf of Upeida in the above matter.
2. That I have read and understood the original application and filing this as reply thereto.


(Signature)
(Srihari Pratap Shahi)
Addl. Chief Executive Officer
UPEIDA, Lucknow



3. That the deponent craves liberty to raise additional submission or file additional affidavits in case need arises during the course of arguments.

4. **Brief Submissions: -**

1. That the present reply is being filed in compliance with the directions issued by this Hon'ble Tribunal in the order dated [Insert Date] passed in the aforementioned Original Application. The Hon'ble Tribunal had directed the Uttar Pradesh Expressways Industrial Development Authority (UPEIDA) to provide a detailed report on the ponds along with their specifications, including type, area, measurements, and details of plantation activities along the Purvanchal Expressway.
2. That in compliance with the Hon'ble Tribunal's order, UPEIDA has prepared a comprehensive list of ponds along with their specifications as directed. The detailed report includes the type of ponds, area covered, precise measurements, and other relevant specifications.
3. That the details of plantation along the Purvanchal Expressway have also been compiled, including information regarding avenue and median plantations. The report provides specific details such as the species of plants, the number of plants, and the locations where the plantations have been carried out.


(Srihari Pratap Shahi)
Addl. Chief Executive Officer
UPEIDA, Lucknow



4. That the said information has been meticulously documented and is being submitted to this Hon'ble Tribunal through this petition. The detailed reports and lists are annexed herewith as follows:
- Annexure A: List of ponds along the Purvanchal Expressway, including specifications such as type, area, and measurements.
 - Annexure B: Details of avenue and median plantations along the Purvanchal Expressway, including species of plants and the number of plants.
5. That UPEIDA remains committed to adhering to the environmental norms and the directions issued by this Hon'ble Tribunal. The authority has taken significant steps to ensure compliance with the orders and to contribute to the sustainable development of the region.
6. That the contents of the present affidavit are true and correct to the 'best of my knowledge which is based on the official record available in my office. Nothing material has been concealed there from nor any part of it is false.

VERIFICATION


DEPONENT

(Srihari Pratap Shahi)
Addl. Chief Executive Officer
UPEIDA, Lucknow



Verified at Lucknow, on this the ^{Oath Commissioner} 2 day of September, 2024 that the contents of the above Affidavit are true and correct to my knowledge. No part of it is false and nothing material has been concealed there from.

DEPONENT

(Srihari Pratap Shahi)
Addl. Chief Executive Officer
UPEIDA, Lucknow

Place: Lucknow

^{Oath Commissioner}
Dated: 2 /09/2024

Through:

(PANSHUL CHANDRA)

Advocate

Place: Lucknow

^{Oath Commissioner}
Dated: 2 /09/2024

Solemnly affirmed before me on 2/9/24 at Lucknow by the deponent ^{Oath Commissioner} Sri. Mani Pratap Shahi who is identified by Sri. Panshul Chandra Advocate High Court, Lucknow Bench. I Have satisfied myself by examining the deponent that he understands the Contents of the affidavit which have been readover and explained by me.

^{Oath Commissioner}
Piyush Kumar Goyal Advocate
Oath Commissioner, High Court
Allahabad, Lucknow Bench
Date: 2/9/24

0215391



Annexure-1

List of Pond Developed during construction of Purvanchal Expressway in Package 1, 2, 3, 4, 5, 6, 7 and 8 from Borrow Areas.

A. Package-1 (Around 8 Ponds of Total 5.011 area are developed in Package -1) as per details given below: -

Sl. No.	District	Block	Tehsil	Village	Area (Hectare)	Approved	Remarks
						Borrow Area No.	
1	Lucknow	Gosaiganj	mohanlalganj	Chandsarai	0.75		
2	Lucknow	Gosaiganj	mohanlalganj	Magahua	0.63		
3	Lucknow	Gosaiganj	mohanlalganj	Magahua	1		
4	Lucknow	Gosaiganj	mohanlalganj	Rajakpursiular	0.506		
5	Barabanki	Haide 9arah	Haidergarah	Baigankhera	0.25		
6	Barabanki	Haidergarah	Haidergarah	Daudpur	0.375		
7	Barabanki	Haidergarah	Haidergarah	Daudpur	0.75		
8	Barabanki	Haidergarah	Haidergarah	Gangapursansara	0.75		
Total					5.011		

B. Package-2 (Around 7 Pond of Total 5.685 Hectare area are developed in Package-2) as per details give below: -

Sl. No.	District	Block	Tehsil	Village	Area (Hectare)	Approved	Remarks
						Borrow Area No.	
1	Barabanki	Haidergarah	Haidergarah	Gairawa	0.81		
2	Barabanki	Haidergarah	Haidergarah	Gairawa	0.5		
3	Barabanki	Haidergarah	Haidergarah	Gairawa	0.25		
4	Amethi	Musafirkhana	shukulbazar	Didiha	1		
5	Amethi	Musafirkhana	shukulbazar	sewra	1.375		
6	Amethi	Musafirkhana	shukulbazar	Asispur	0.75		
7	Amethi	Musafirkhana	shukulbazar	Hasanpur	1		
Total					5.685		

C. Package-3 (Around 5 Pond of Total 3.7 Hectare area are developed in Package-3) as per details give below: -

Sl. No.	District	Block	Tehsil	Village	Area (Hectare)	Approved	Remarks
						Borrow Area No.	
1	Sultanpur	Baldirai	Baldirai	Maigh Mau	0.2		
2	Sultanpur	Baldirai	Baldirai	Dehriyawa	0.6		
3	Sultanpur	Baldirai	Baldirai	HayanaKhurd	1.5		
4	Sultanpur	Dhanpatganj	Baldirai	Dhanpatganj	0.6		
5	Sultanpur	Kurebhar	Kurebhar	Lokepur	0.8		
Total					3.7		

D. Package-4 (Around 1 Pond of Total 0.37 Hectare area are developed in Package-4) as per details give below: -

Sl. No.	District	Block	Tehsil	Village	Area (Hectare)	Approved	Remarks
						Borrow Area No.	
1	Sultanpur	Kurebhar	Jaisinghpur	Sabai	0.37	69	
Total					0.37		

E. Package-5 (Around 9 Major Ponds of Total 20.55 area are developed in Package -5 including Ahiraula Block) as per details given below: -

SL.No.	District	Block	Tehsil	Village	Area (Hectare)	Approved Borrow Area No.	Remarks
1	Azamgarh	Ahiraula	Phulpur	Rupaipur	4.47	38	
2	Azamgarh	Mahul	Phulpur	Chakbalshah	5.12	59	
3	Azamgarh	Pawai	Phulpur	Patona	2.57	41	
4	Azamgarh	Pawai	Phulpur	Hamirpur	0.48	2	
5	Sultanpur	Akhandnagar	Kadipur	Baroli	1.48	6	
6	Ambedkar Nagar	Akbarpur	Jalapur	Dhamrua	1.28	10	
7	Sultanpur	Akhandnagar	Kadipur	Chadipur	3.5	31	
8	Sultanpur	Akhandnagar	Kadipur	Nempur	1.23	100	
9	Azamgrah	Pawai	Phulpur	Khandora	0.42	1	
Total					20.55		

F. Package-6 (Around 4 Major Pond of Total 18 Hectare area are developed in Package-6 including Palhani Block) as per details give below: -

SL.No.	District	Block	Tehsil	Village	Area (Hectare)	Approved Borrow Area No.	Remarks
1	Azamgarh	Palhani	Sadar	Gangtia	7.2	21	
2	Azamgarh	Palhani	Sadar	Gangtia	4.2	45	
3	Azamgarh	Palhani	Sadar	Gangtia	3.8	45	
4	Azamgarh	Palhani	Sadar	Gangtia	2.8	45	
Total					18		

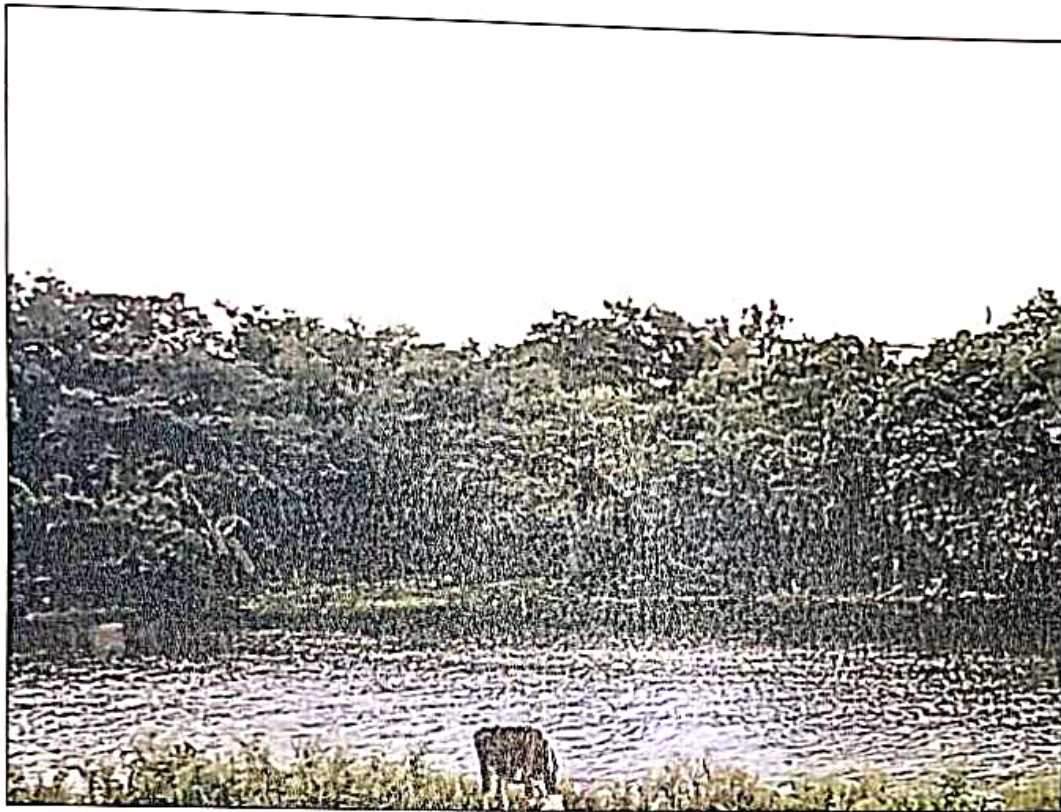
G. Package-7 (Around 4 Major Pond of Total 18.176 Hectare area are developed in Package-7 including Sathiyaon Block) as per details give below: -

SL.No.	District	Block	Tehsil	Village	Area (Hectare)	Approved Borrow Area No.	Remarks
1	Azamgarh	Sathiyaon	Sadar	Lohra	4.08	84	
2	Azamgarh	Sathiyaon	Sadar	Singhi	4.08	207	
3	Azamgarh	Sathiyaon	Sadar	BajahanKhas	3.256	232	
Total					11.416		

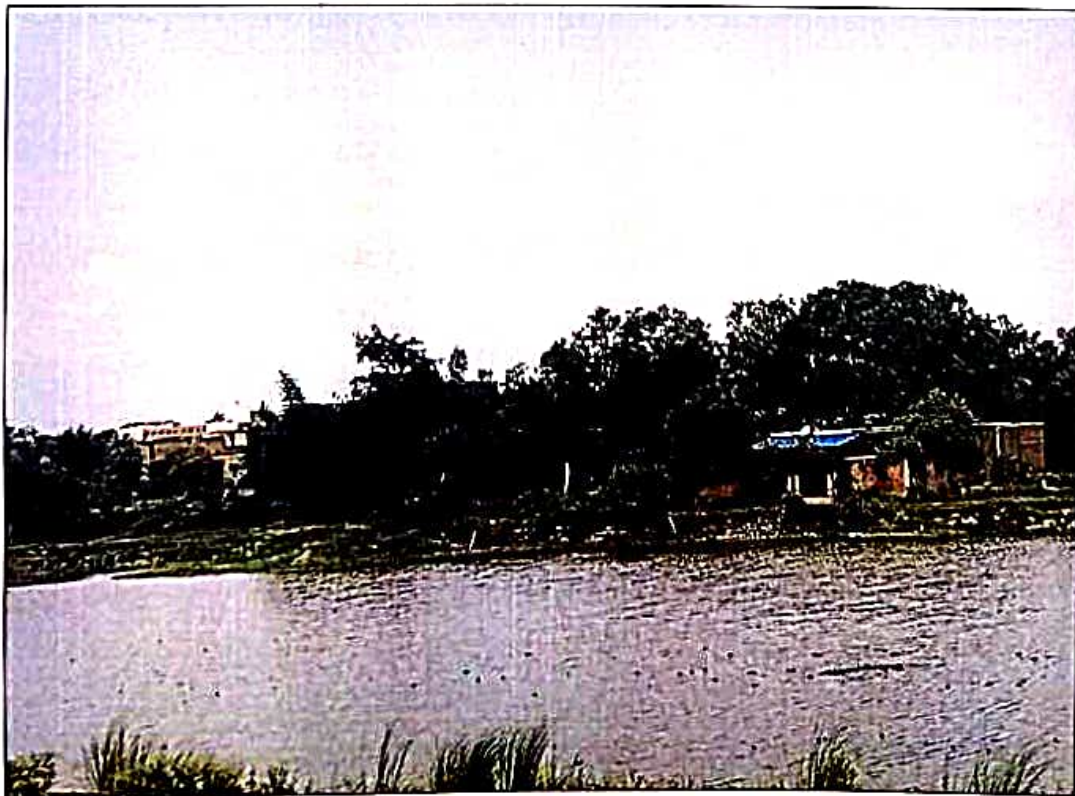
H. Package-8 (Around 8 Major Pond of Total 10.524 Hectare area are developed in Package-8) as per details give below: -

Sl.No.	District	Block	Tehsil	Village	Area (Hectare)	Approved BorrowAreaNo.	Remarks
1	Ghazipur	Mardah	Kasimabad	Kelhi	0.424	126	
2	Ghazipur	Kasimabad	Kasimabad	Sidhaut	3.73	93	
3	Ghazipur	Mardah	Kasimabad	Sidhaut	0.48	162	
4	Ghazipur	Barachawar	Kasimabad	Surjipatti	3.53	147	
5	Ghazipur	Muhammdabad	Muhammdabad	MogaSarai	0.86	84	
6	Ghazipur	Kasimabad	Kasimabad	DharwarKhurd	0.375	17	
7	Ghazipur	Kasimabad	Kasimabad	MahuariNaktu	0.375	99	
8	Ghazipur	Kasimabad	Kasimabad	DharwarKala	0.75	4	
Total					10.524		

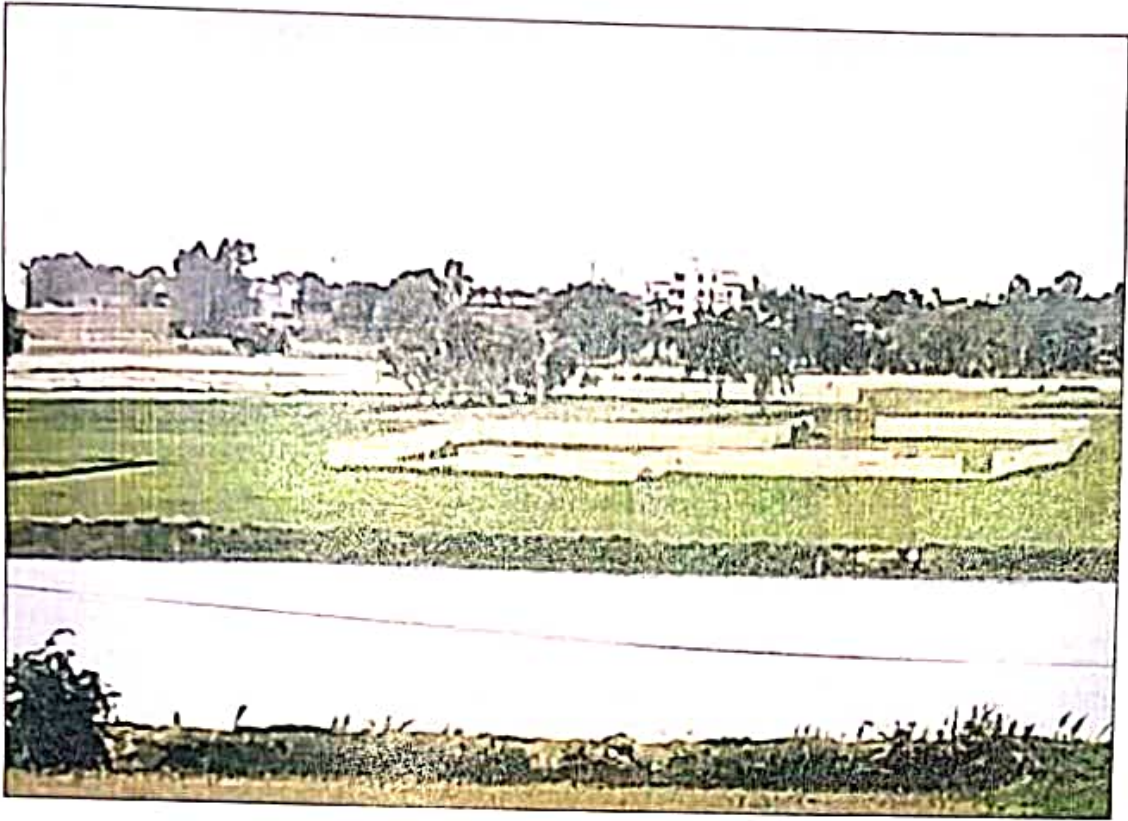
Note: - Around 46 Ponds are developed In Package 1 to 8 of about 82.016 Hectare Area.



CH. 2+400 (LEFT SIDE)

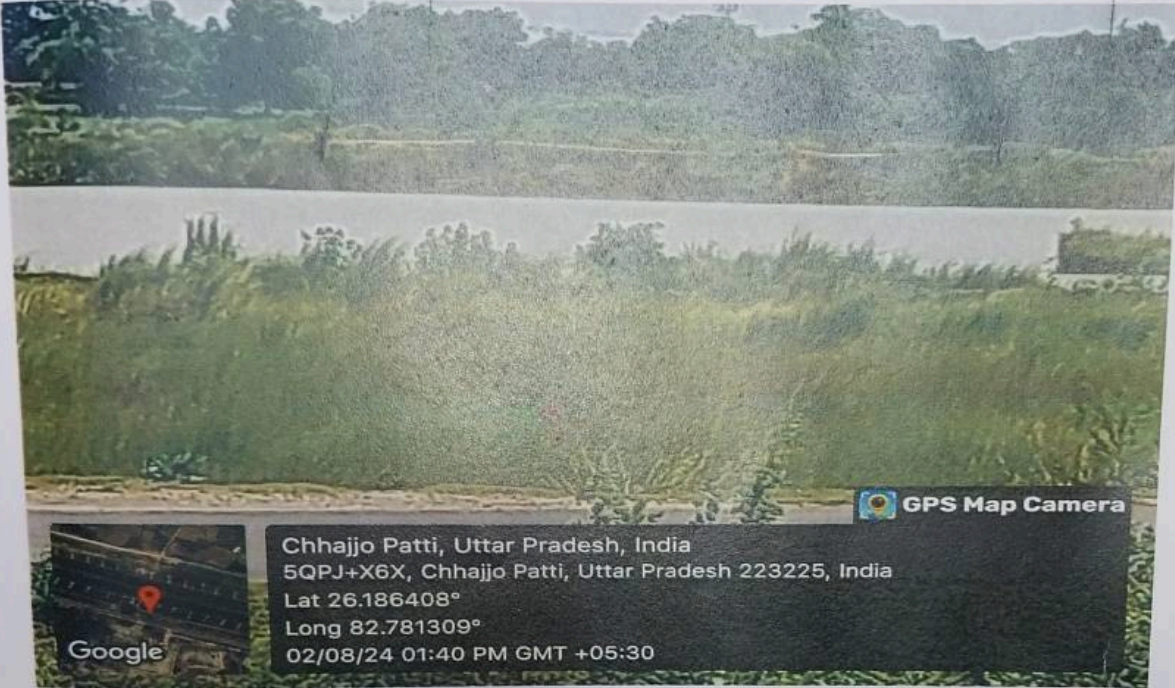


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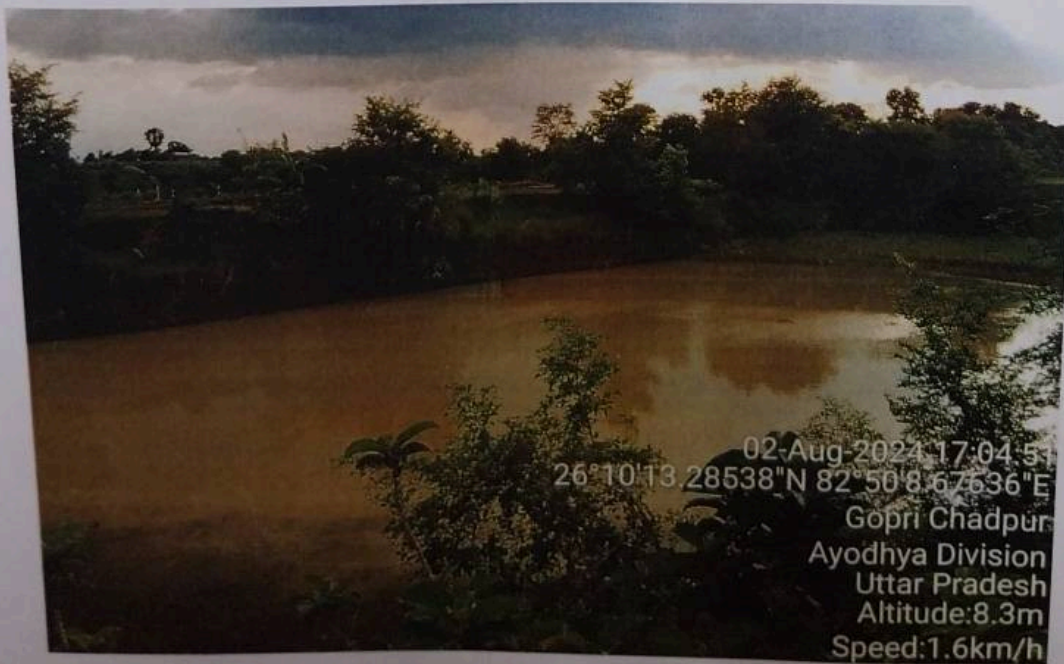


CH. 1+250 (LEFT SIDE)

Km 195+500 RHS Patona



Km 201+000 LHS Rupaipur (Goprai Chandpur)



[Signature]
 TEAM LEADER

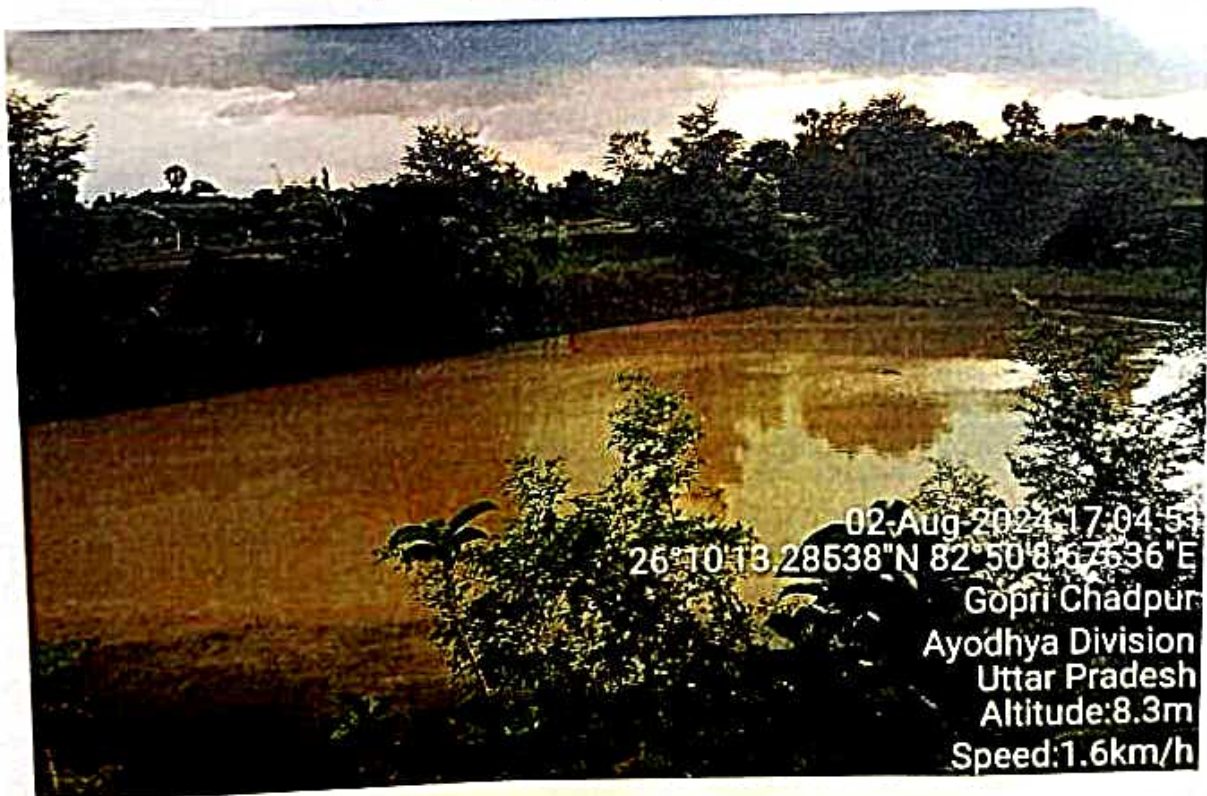
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Km 195+500 RHS Patona



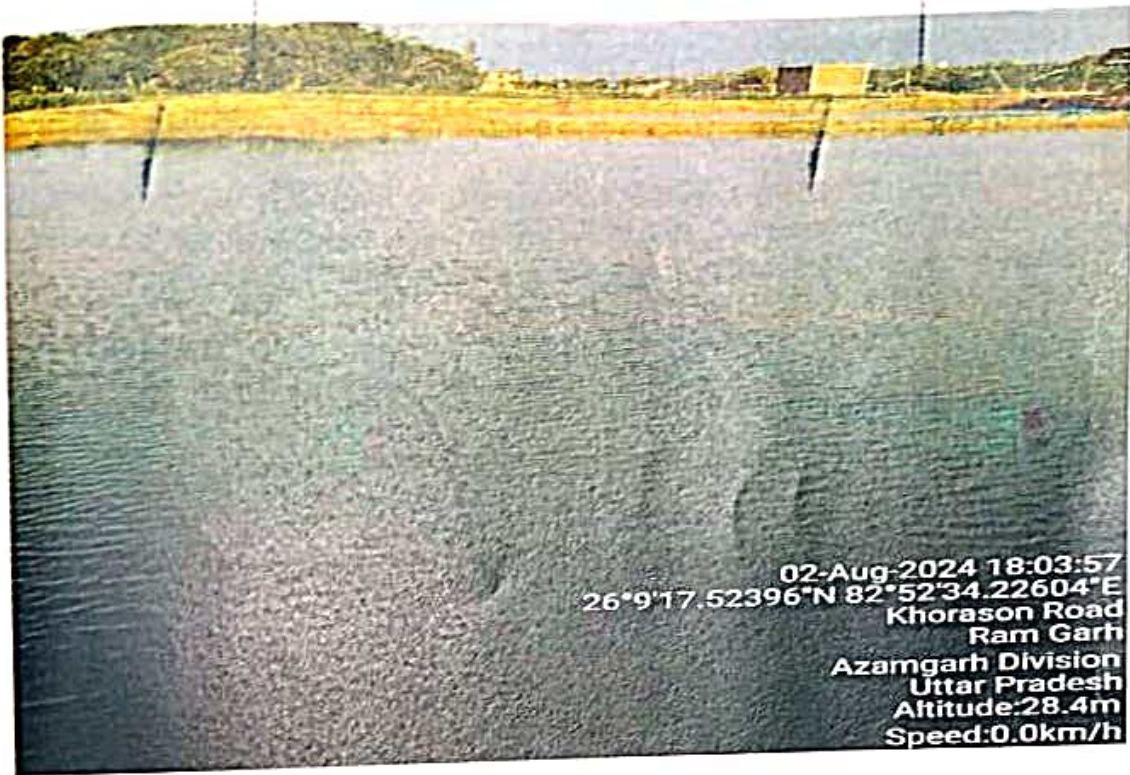
Km 201+000 LHS Rupaipur (Goprai Chandpur)



[Signature]
 TEAM LEADER
[Signature]
 EE

Page

Km 206+600 LHS Chakrabam Shah



Km 177+100 RHS Barauly



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TEAM LEADER

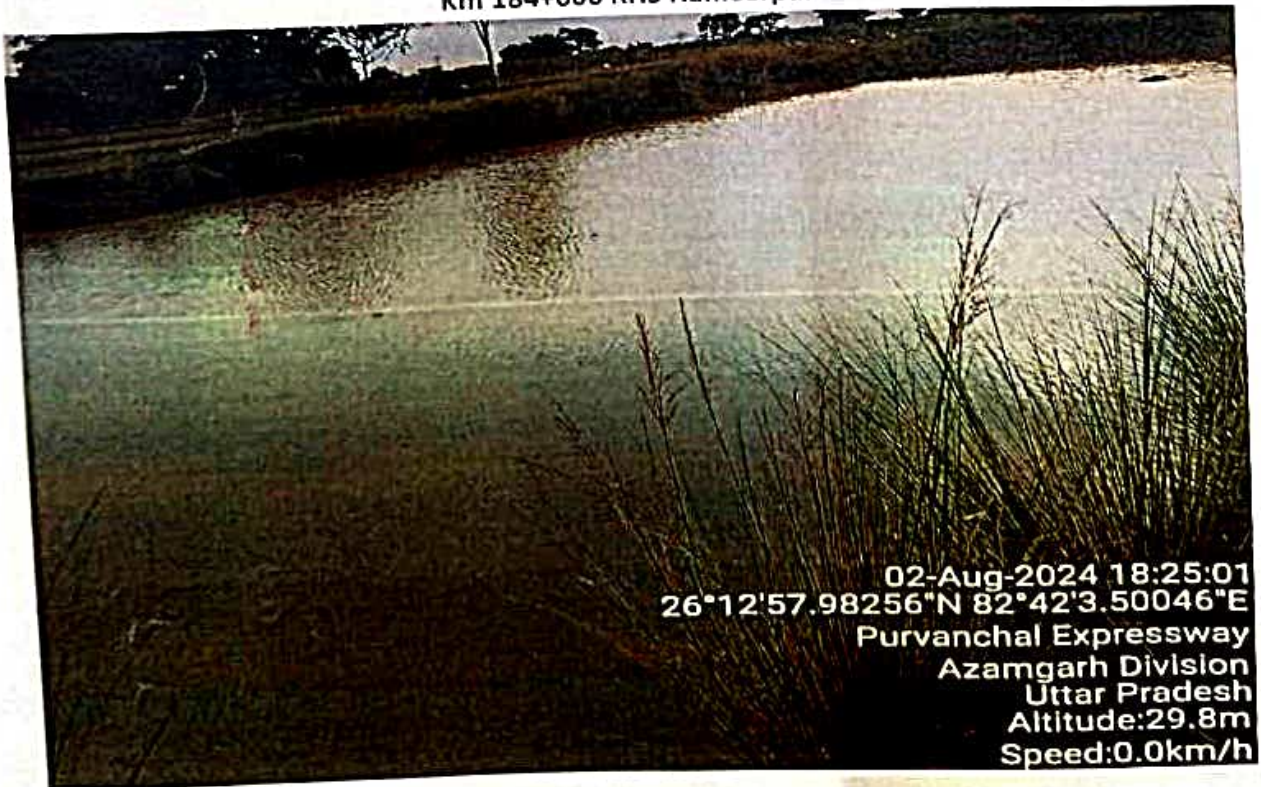
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Punjab...

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Km 184+600 RHS Hameerpur



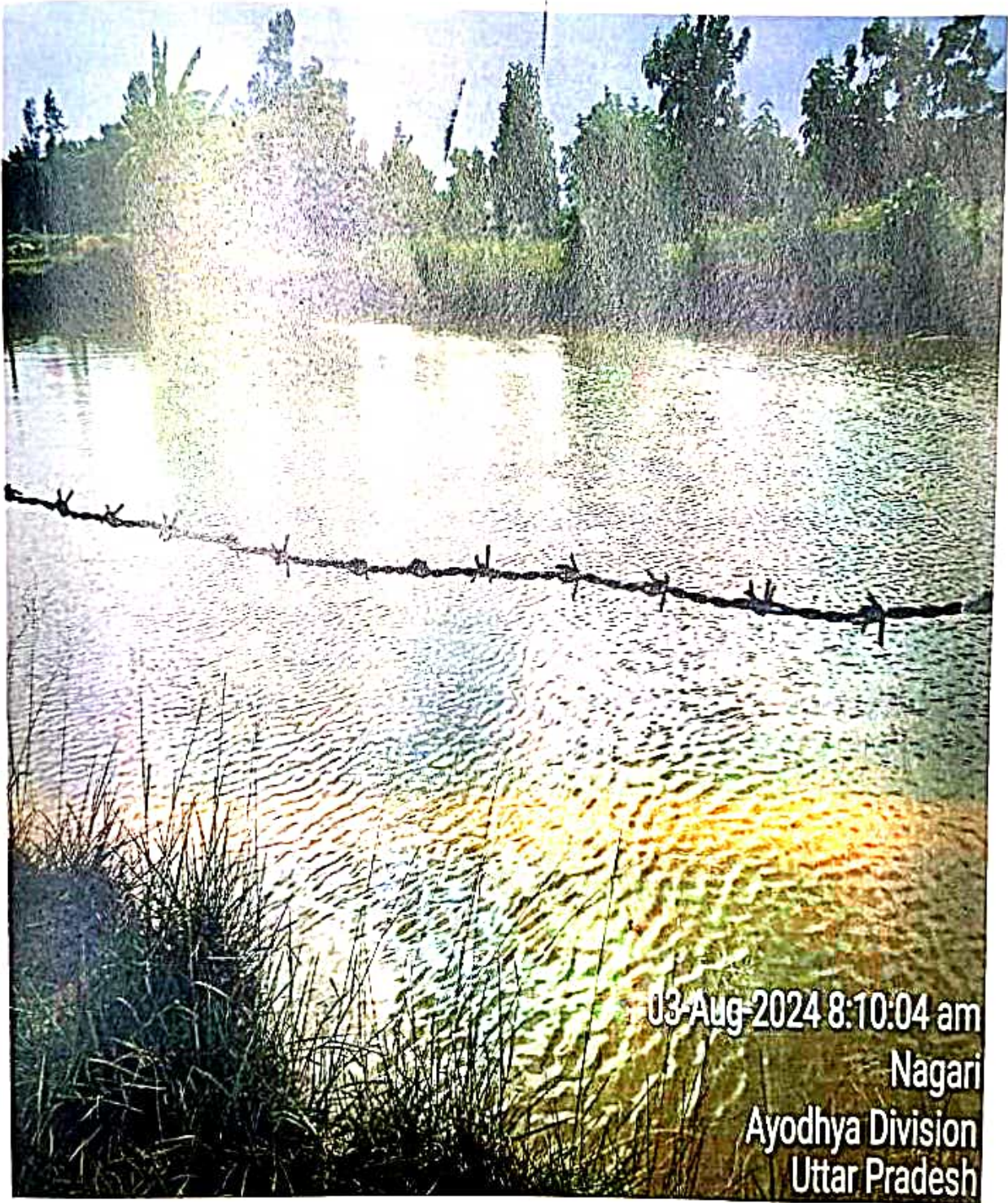
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TEAM LEADER

VL
EE

Purva

Km 175+500 LHS Dhamruwa

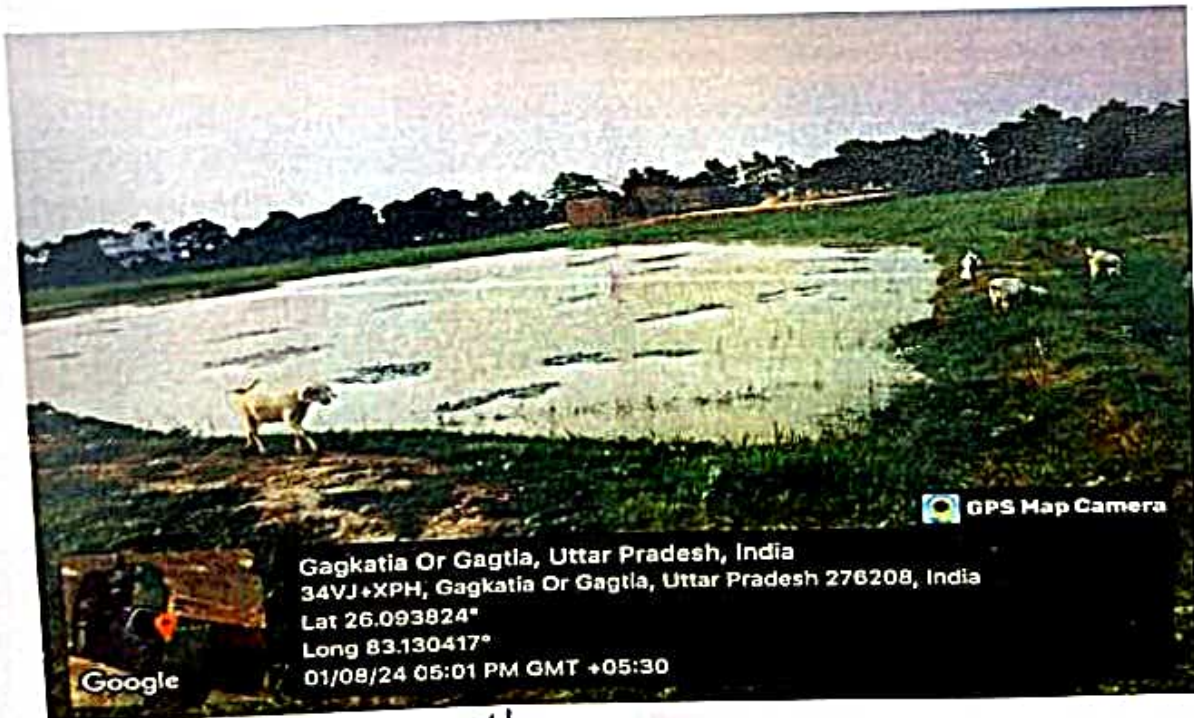
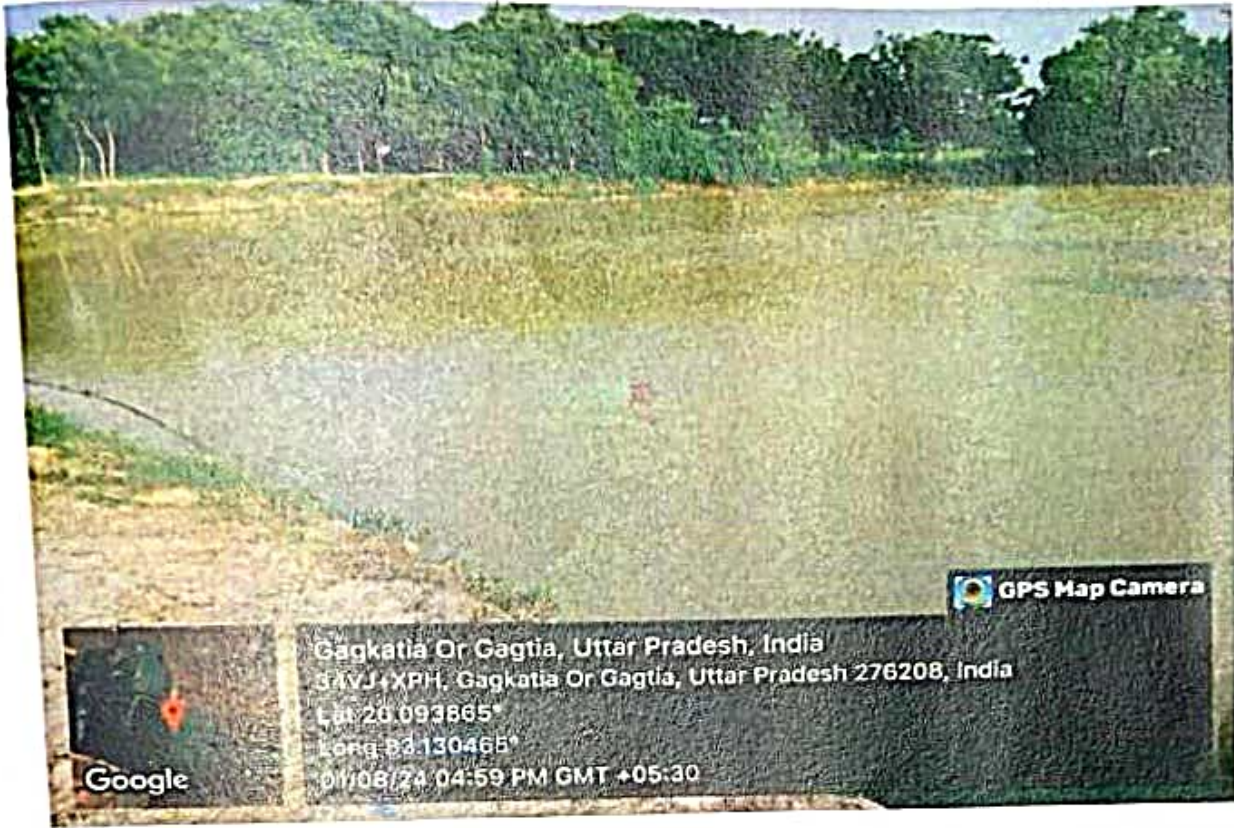



TEAM LEADER
Authority's Engineer
Purvanchal Expressway (PKG.05-08)


EF

Package – VI Ponds photos for NGT

Barrow Area No. 21 Km 230+100 RHS (Lead 1.0Km) village Gangatia, Block Palhani, tahsil Sadar, Distt. Azamgarh

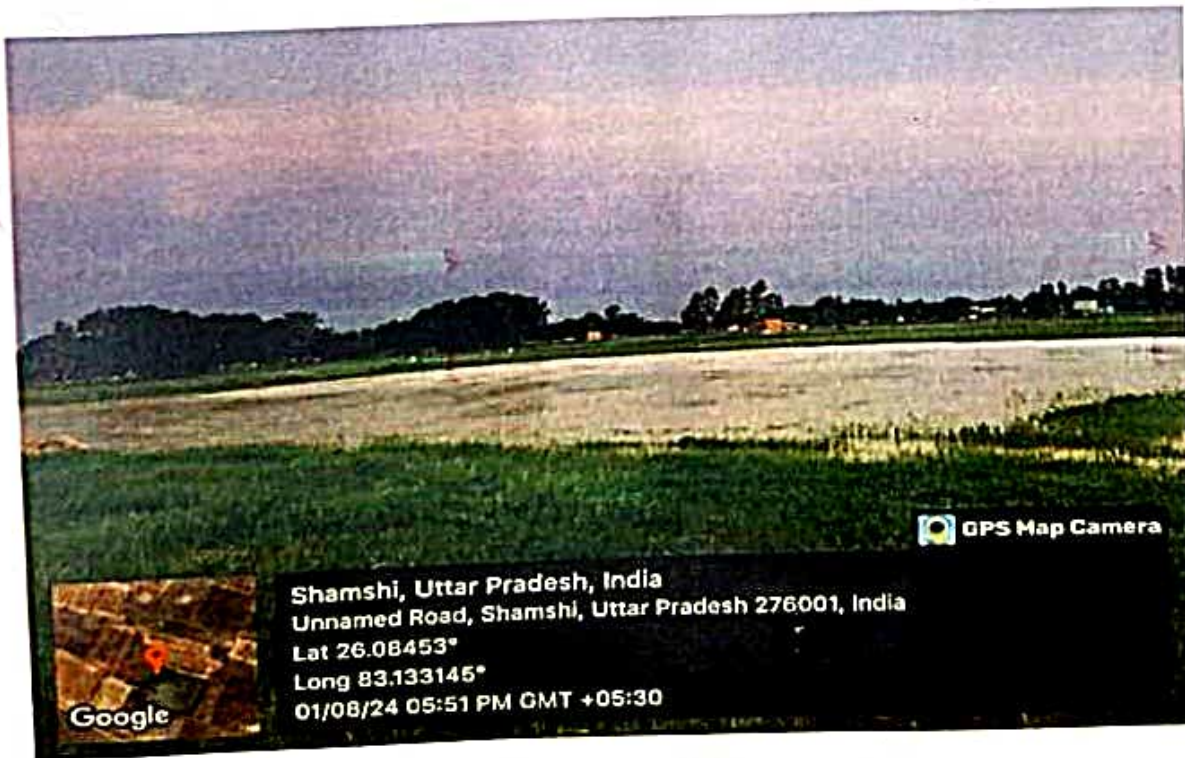


VL
EE

TEAM LEADER
 Authority's Engineer
 Purvanchal Engineering College (05-08)

Package – VI Ponds photos for NGT

Barrow Area No. 45 Km 230+100 RHS (Lead 2.0Km) village Gangatia, Block Palhani, tahsil Sadar, Distt. Azamgarh

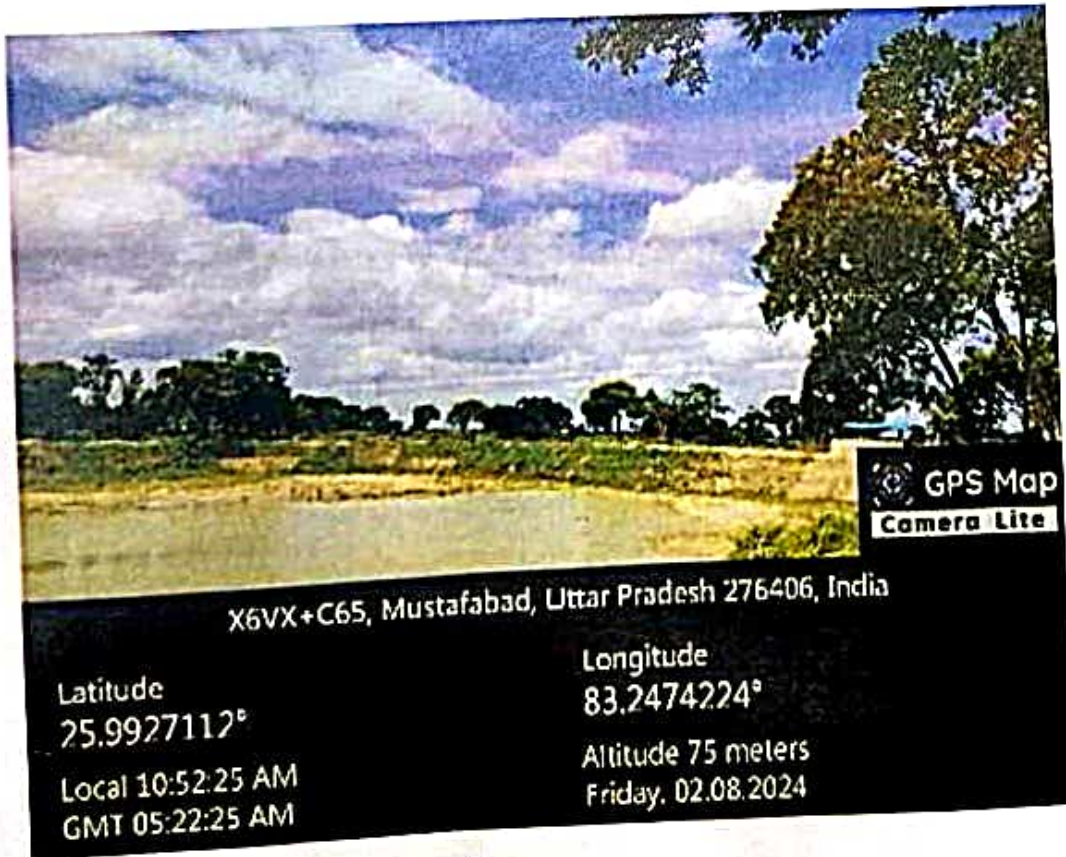


EE

TEAM LEADER
 Authority's Engineer
 Purvanchal Expressway (PKG,05-08)

Package – VII Ponds Photo for NGT

1. At Ch.255+100 RHS, Village-Sihi, Block Sathiyoon, Tehsil Sadar, District Azamgarh-Uttar Pradesh



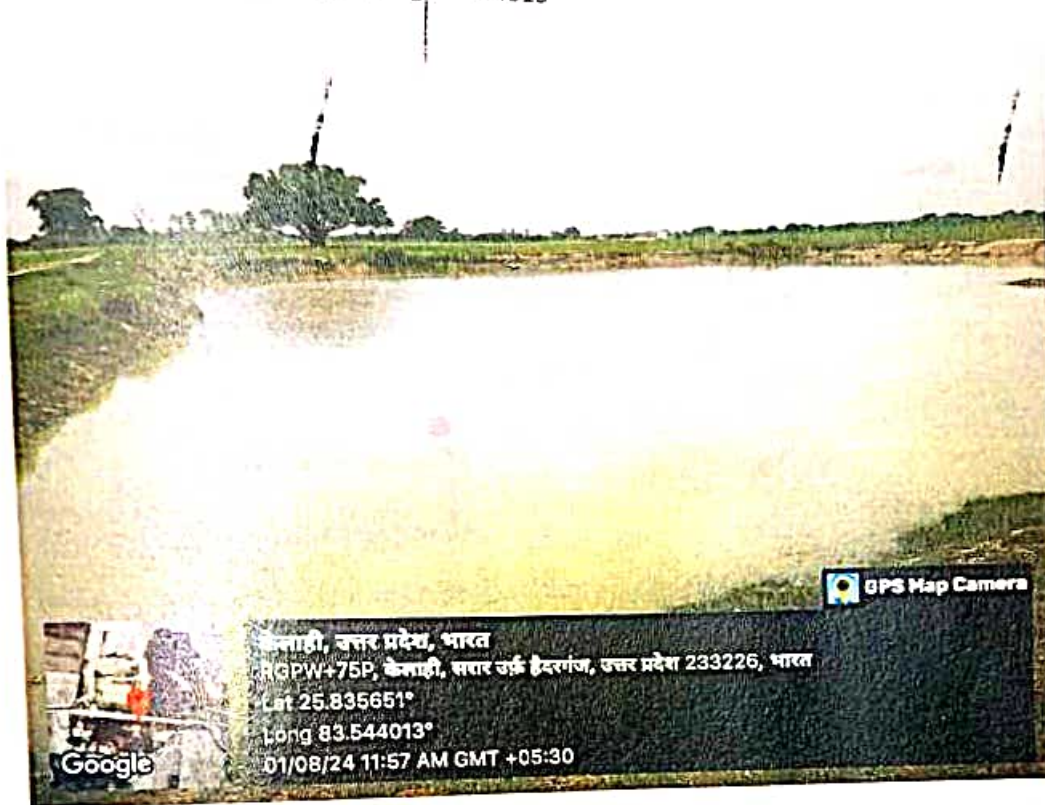
TEAM LEADER
Authority's Engineer

Purwaran...

VL
EE

Package – VIII Ponds Photo for NGT

1. At ch.293+600 RHS, Village- Kelhi , Block- Mardah , District- Ghazipur.
Co-ordinate Lat 25.835651, Long 83.544013



2. At ch.301+000 LHS, Village- Singera , Block- Mardah , District- Ghazipur.
Co-ordinate Lat 25.81771, Long 83.614898



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TEAM LEADER

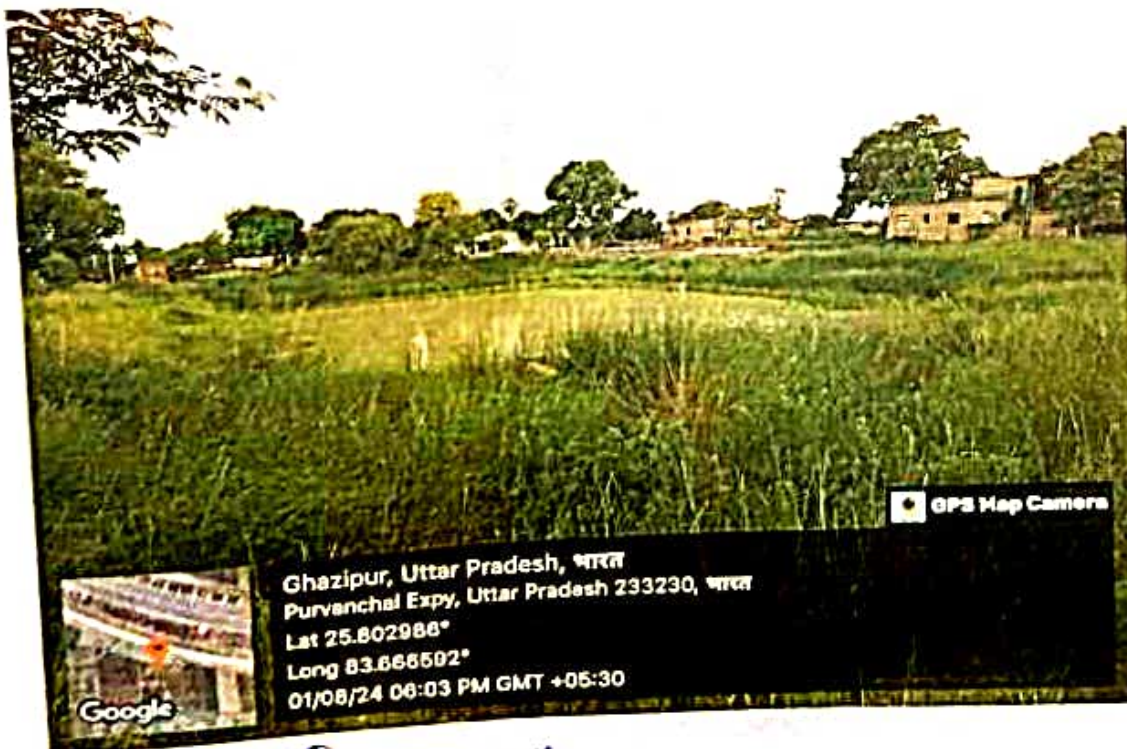
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Package – VIII Ponds Photo for NGT

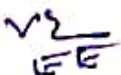
- 3. At ch.304+600 LHS, Village- Sidhaut , Block- Kasimabad , District- Ghazipur.
Co-ordinate Lat 25.814467, Long 83.64975



- 4. At ch.306+600 RHS, Village- Mahuari naktu , Block- Kasimabad , District- Ghazipur.
Co-ordinate Lat 25.802986, Long 83.666592




 TEAM LEADER
 Authorised

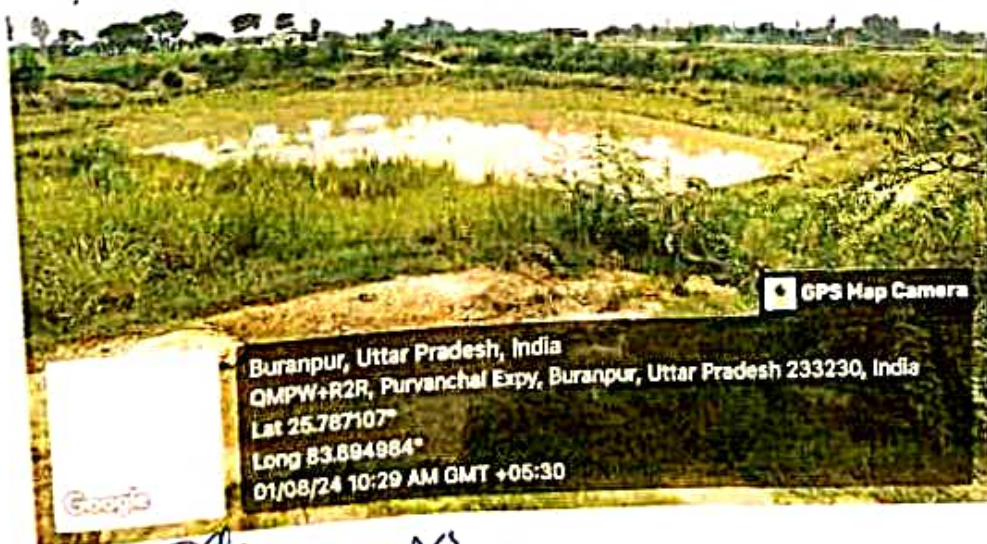


Package – VIII Ponds Photo for NGT

- 5. At ch.307+000 RHS, Village- Dharwar khurd , Block- Kasimabad , District- Ghazipur.
Co-ordinate Lat 25.802761, Long 83.670779



- 6. At ch.309+100 LHS, Village- Dharwar kala (Buranpur) , Block- Kasimabad , District- Ghazipur.
Co-ordinate Lat 25.787107, Long 83.694984



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Annexure 2

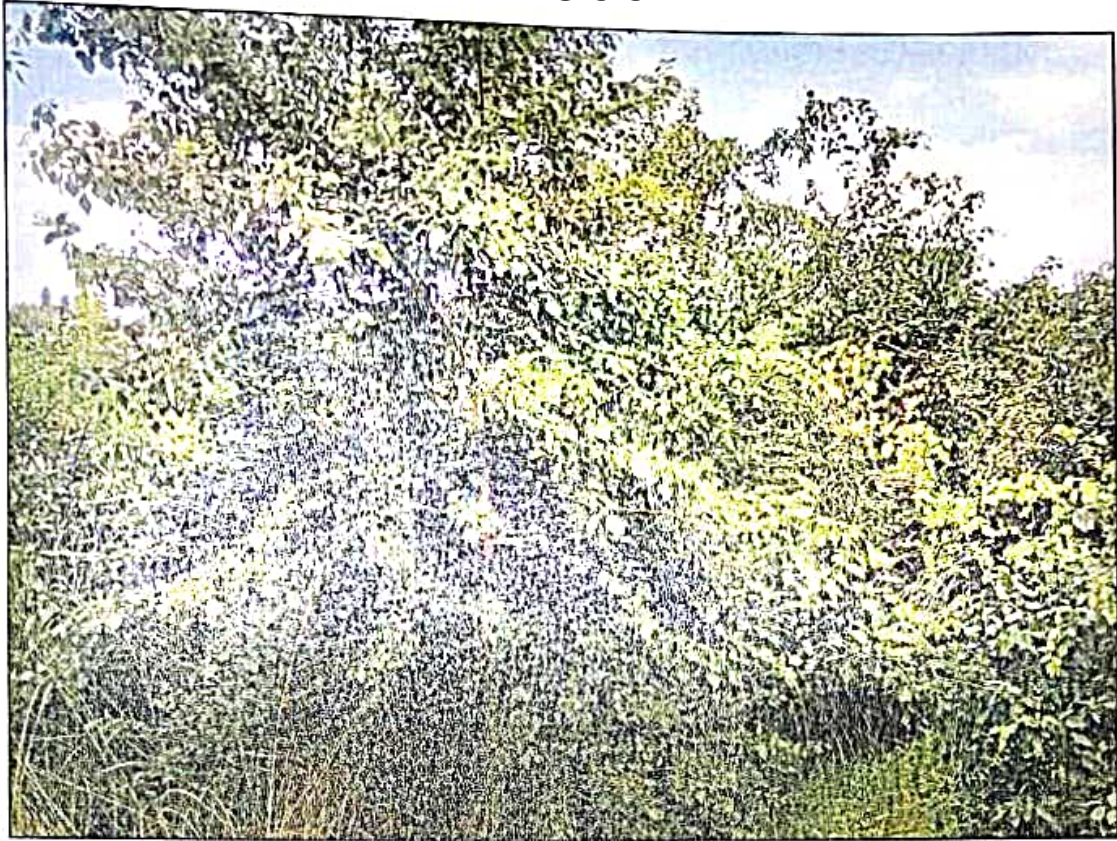
The existing number of plants survived as on 31st July, 2024 on the both sides (Avenue) of Purvanchal Expressway and in the Median along with the name of species are as below:-

Avenue Plantation		Median Plantation		Total No. of Plants	Status
No. of Plants	Name of Species	No. of Plants	Name of Species		
619627	Arjun, Shisham, Kadam, Siris, Ashok, Bakain, Neem, Pipal, Bargad, Pakar, Gular, Jamun, Desi Mango, Kanji, Kachnar, etc.	205689	Chandni, Kachnar, Manokamini, Bottlebrush, Tichoma, Gudhal etc.	825316	Plantation is well established and the photographs are here by attached.

The Plantation activity is going on in the present monsoon season and the number of plants will be increased. Purvanchal Expressway is situated in Upper Gangetic Plains of Uttar Pradesh which comes under Sub-Tropical Deciduous Forest Category. The planted species are recommended in the IRC guideline no. IRC:SP:21-2009.

The plantation activity and it's maintenance work will be executed in future also to make the plantation establish. The plantation will play it's role in mitigating the air and noise pollution, they will also help in recharging the ground water.

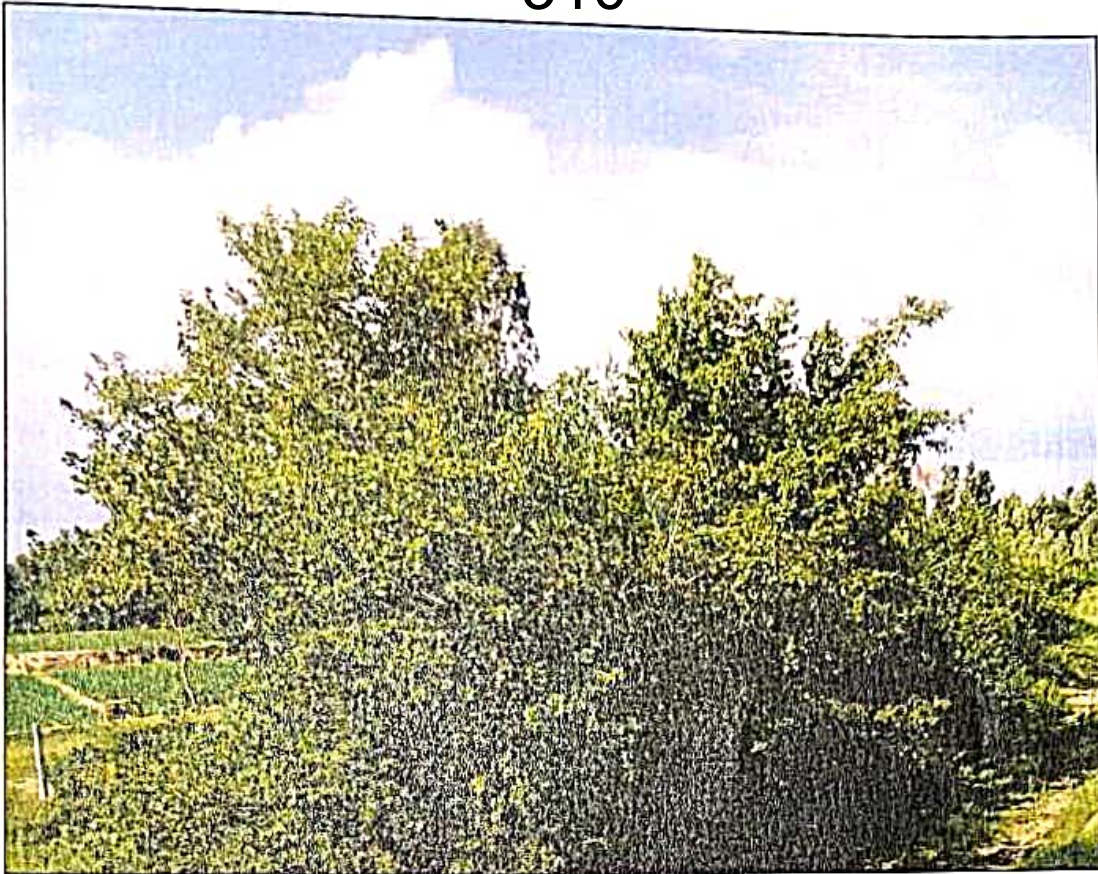
Encl-As Above



CH. 2+050



CH. 3+500



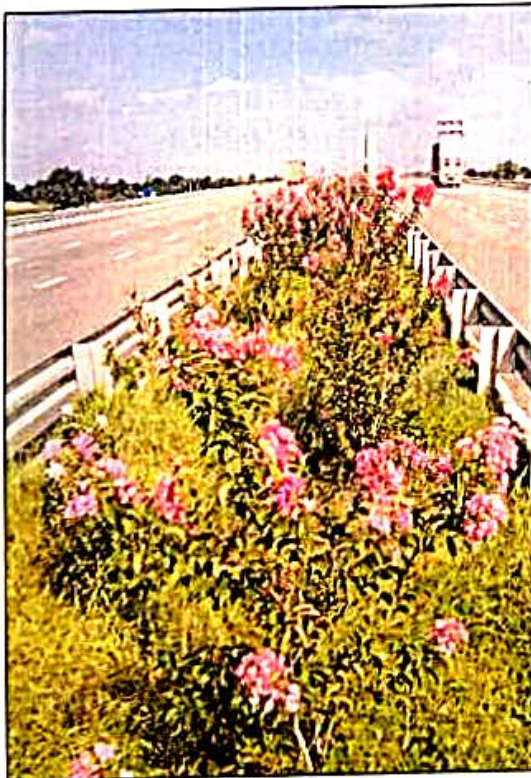
CH. 14+000 (AVENU PLANTS)



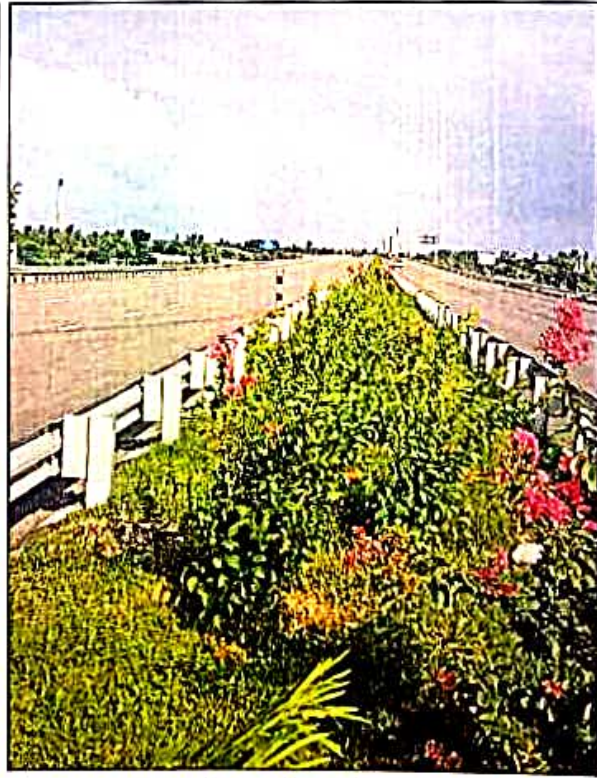
CH. 15+000 (AVENU PLANTS)



CH. 26+800 (LEFT SIDE)



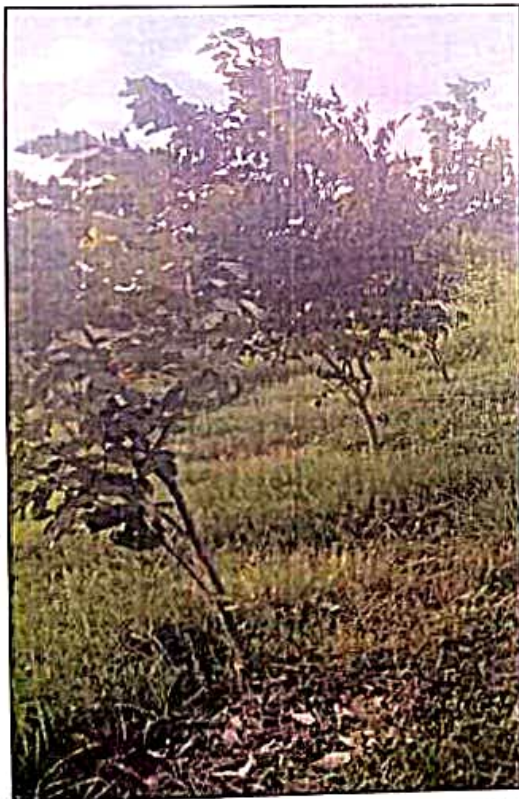
CH. 26+800



CH. 11+200



CH. 44+000 (AVENU PLANTS)



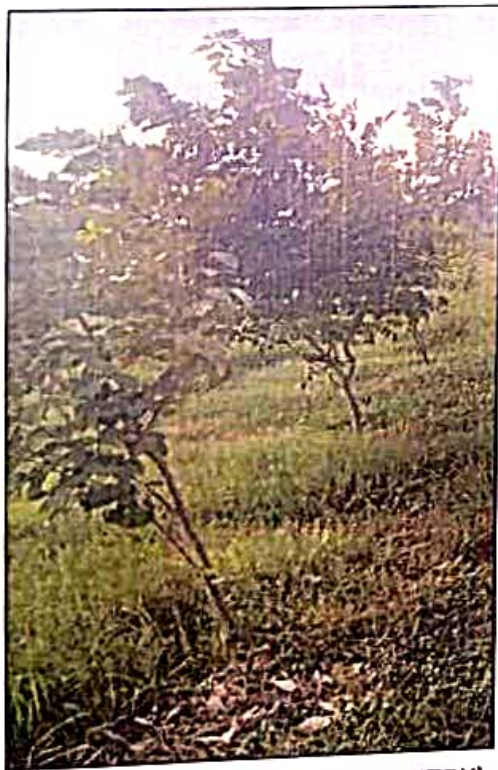
CH. 58+000 (TOLL GAZIPUR ENTRY)



CH. 59+000 (RIGHT SIDE AVENU)



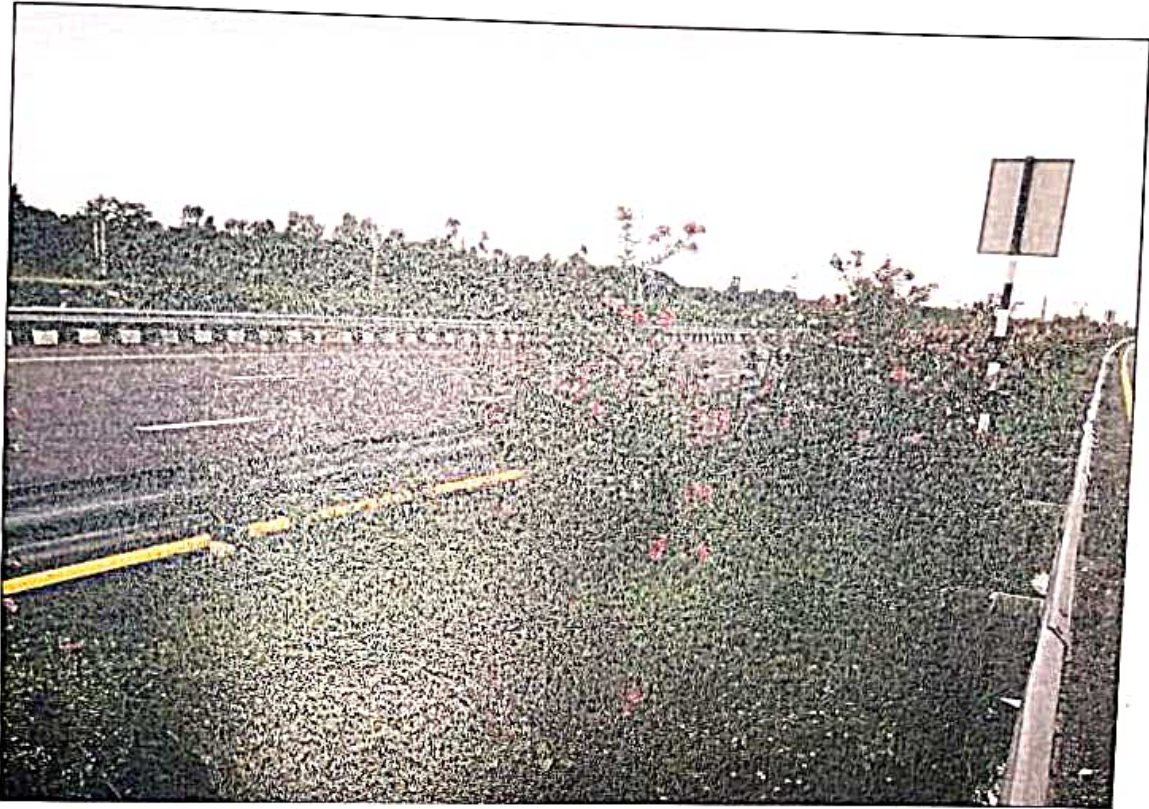
CH. 59+200 (RIGHT SIDE AVENU)



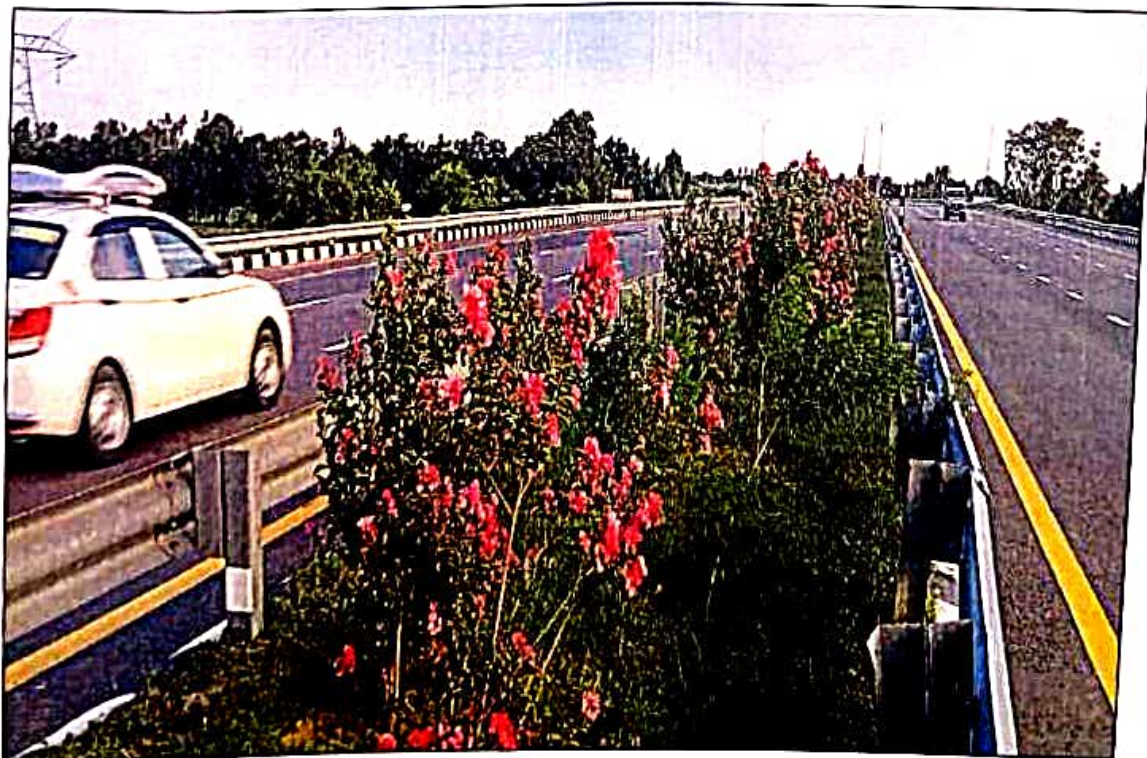
CH. 58+000 (TOLL GAZIPUR ENTRY)



CH. 59+000 (RIGHT SIDE AVENU)



CH. 70+000 (MEDIAN)



CH. 41+500 (MEDIAN)



CH. 65+500 (POND LEFT SIDE)

Median Plantation Photographs of PKG-3.

Annexure-1



Wib

Avenue Plantation Photographs of Pkg-3

Ch. 102+800 RHS



CH. 103+300 RHS



CH. 97+950 RHS



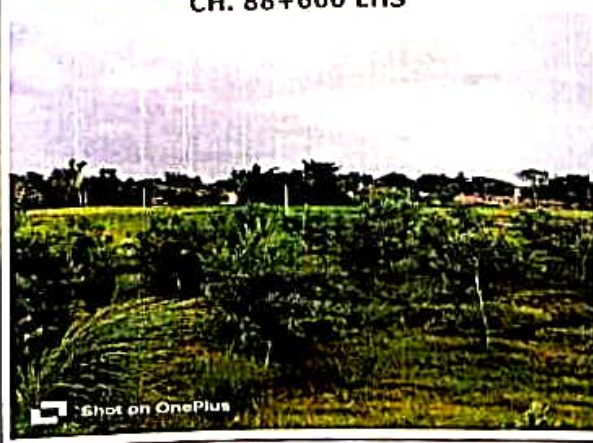
CH. 96+800 LHS



CH. 87+500 LHS



CH. 88+600 LHS



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Avenue Plantation Photographs of PKG-3.

CH. 85+400 LHS



CH.85+300 LHS



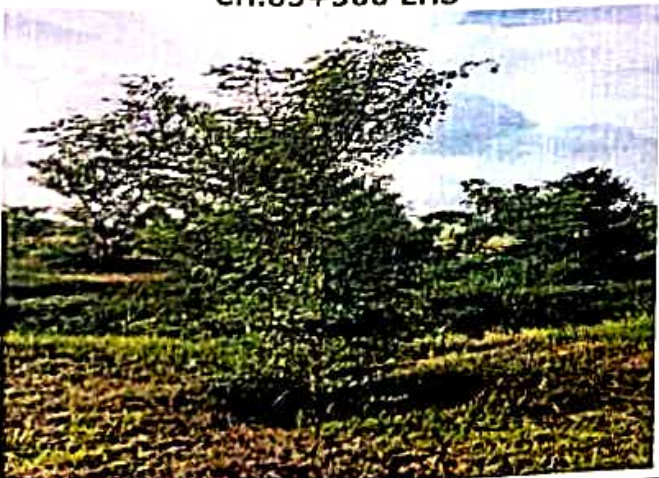
CH. 84+300 LHS



CH.89+200 RHS



CH.85+300 LHS



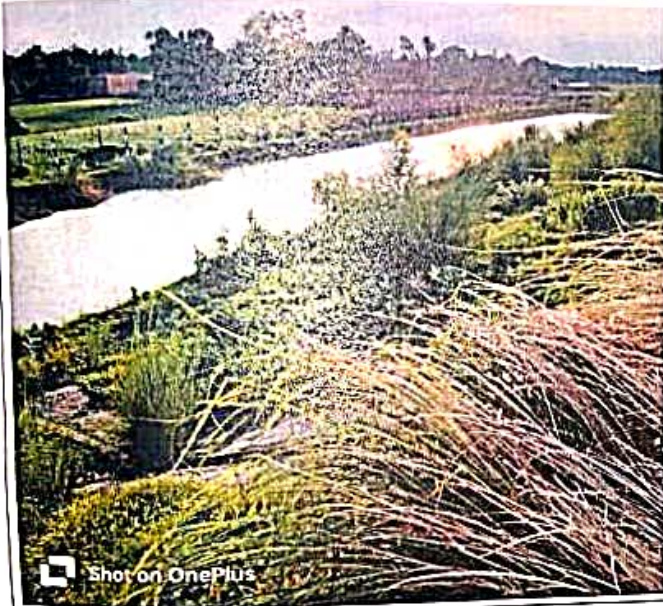
CH.85+200 LHS



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Annexure-2

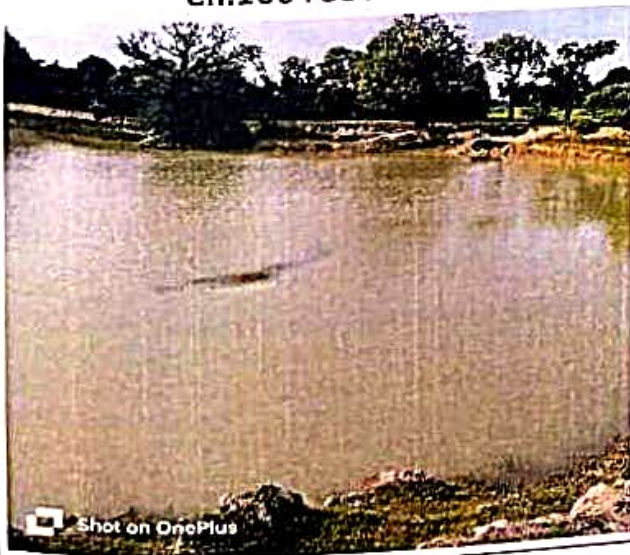
CH.88+700 RHS



111+000 RHS



Ch.100+550 LHS



CH. 100+550 LHS



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Circular stamp with illegible text



G R INFRAPROJECTS LIMITED

(Formerly known as G.R. Agarwal Builders and Developers Limited)

CIN : U45201GJ1995PLC098652

(Median Photographs of Package-IV)



Median Plants at Ch-155+600



Median Plants at Ch-143+200

CORPORATE OFFICE :
Plot No. 18, Sector - 18
Novus Tower, 2nd Floor
Gurugram-122015
E-mail: delhi@griinfra.com
Website : www.griinfra.com

HEAD OFFICE:
GR House, Hiran Magri, Sector-11,
Udaipur, Rajasthan-313002, India
Phone: 0294-2487370, 2483033
Fax: 0294-2487749
E-mail: info@griinfra.com

REGISTERED OFFICE:
Revenue Block No. 223,
Old Survey No. 384/1, 384/2 Paiki
and 384/3, Khata No. 464, Kochariya,
Ahmedabad, Gujarat-382220, India



ISO 9001-2008



G R INFRAPROJECTS LIMITED

(Formerly known as G.R. Agarwal Builders and Developers Limited)

CIN : U45201GJ1995PLC098652



Median Plants at Ch-161+700



Median Plants at ch-140+000

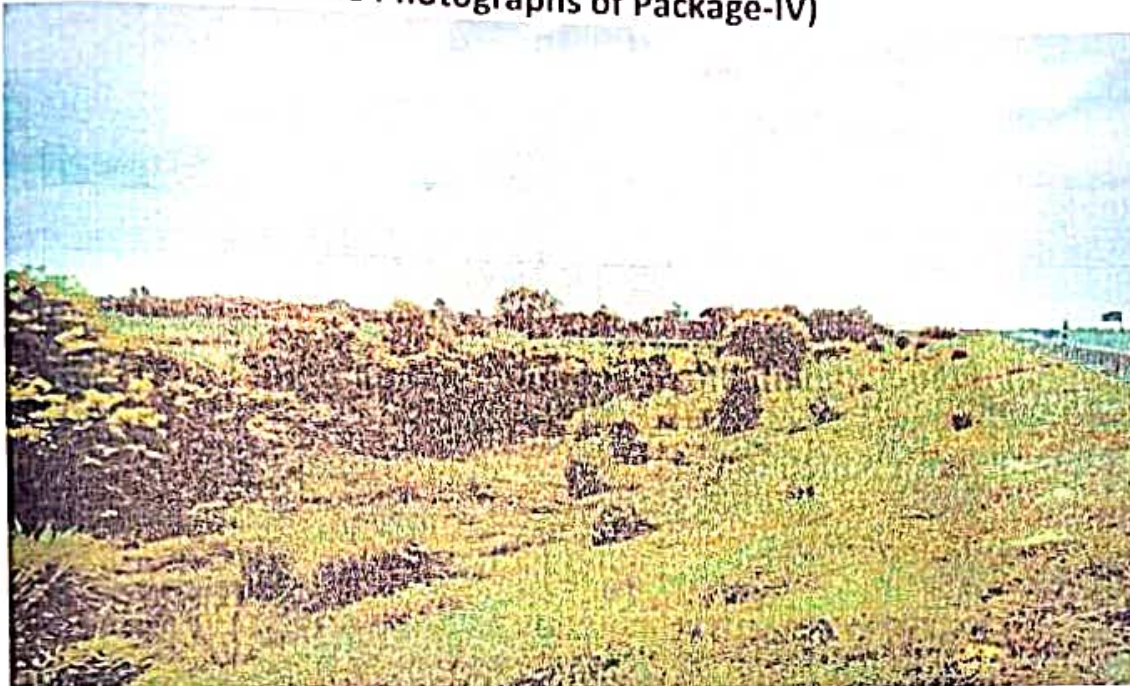
Corporate Office :
 Plot No. 18, Sector-18
 Novus Tower, Gurgaon
 Gurugram-122015
 E-mail: delhi@grinfra.com
 Website: www.grinfra.com

HEAD OFFICE:
 GR House, Hiran Magri, Sector-11,
 Udaipur, Rajasthan-313002, India
 Phone: 0294-2487370, 2483033
 Fax: 0294-2487749
 E-mail: info@grinfra.com

REGISTERED OFFICE:
 Revenue Block No. 223,
 Old Survey No. 384/1, 384/2 Paiku
 and 384/3, Khata No. 464, Kochariya,
 Ahmedabad, Gujarat-382220, India



(Avenue Photographs of Package-IV)



Avenue Ch-161+400 RHS



Avenue Ch-159+300 RHS

CORPORATE OFFICE :
Plot No TB, Sector-18
Novus Tower, 2nd Floor
Gurugram-122015
E-mail: delhi@grinfra.com
Website : www.grinfra.com

HEAD OFFICE:
GR House, Hiran Magri, Sector-11,
Udaipur, Rajasthan-313002, India
Phone: 0294-2487370, 2483033
Fax: 0294-2487749
E-mail: info@grinfra.com

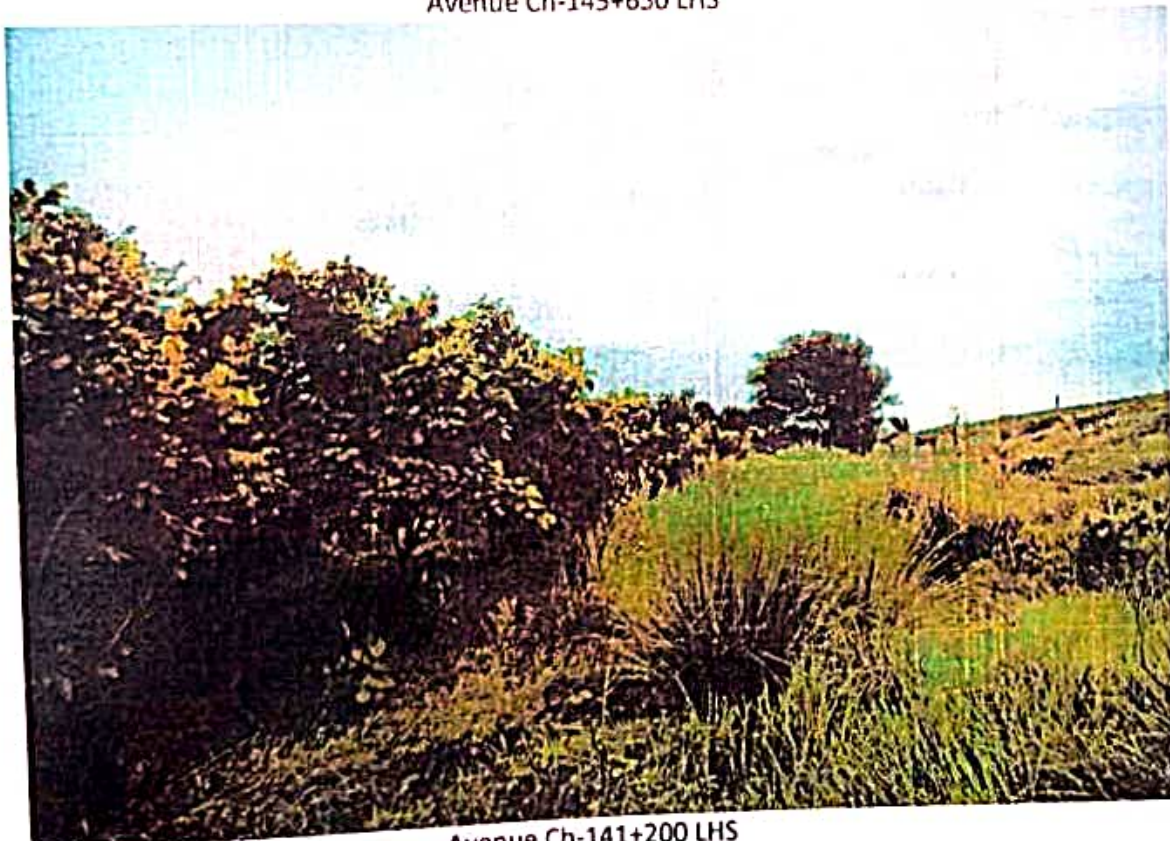
REGISTERED OFFICE:
Revenue Block No. 223,
Old Survey No. 384/1, 384/2 Paiki
and 384/3. Khata No. 464, Kochariya,
Ahmedabad, Gujarat-382220, India



ISO 9001-2008



Avenue Ch-145+650 LHS



Avenue Ch-141+200 LHS

CORPORATE OFFICE :
 Plot No 18, Sector-18
 Novus Tower 2nd Floor
 Gurugram-122015
 E-mail delhi@grinfra.com
 Website www.grinfra.com

HEAD OFFICE:
 GR House, Hiran Magri, Sector-11,
 Udaipur, Rajasthan-313002, India
 Phone: 0294-2487370, 2483033
 Fax: 0294-2487749
 E-mail info@grinfra.com

REGISTERED OFFICE:
 Revenue Block No. 223,
 Old Survey No. 384/1, 384/2 Paiki
 and 384/3, Khata No. 464, Kochariya,
 Ahmedabad, Gujarat-382220, India



JAS-ANZ



ISO 9001:2008

ANNEXUR - 2
(PHOTOGRAPHS)

Photograph of Package - 5



Median Plants at Ch. 183+000



Median Plants at Ch. 190+500



Avenue Plants at Ch. 196+000 LHS



Avenue Plants at Ch. 200+300 LHS

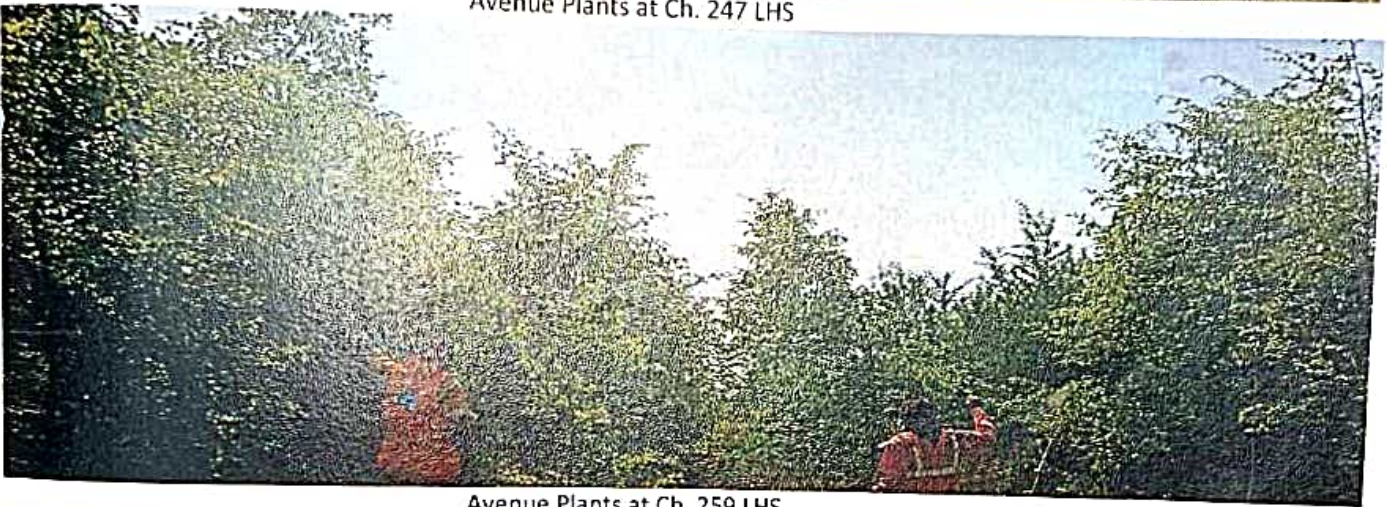
Pkg-6 Photographs



Photograph of Package - 7



Avenue Plants at Ch. 247 LHS



Avenue Plants at Ch. 259 LHS

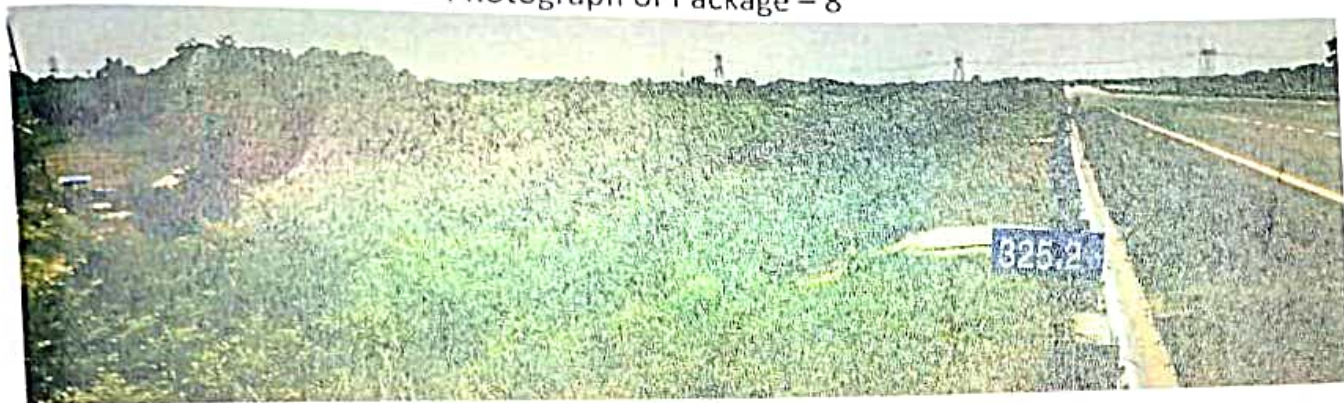


Median Plants at Ch. 263

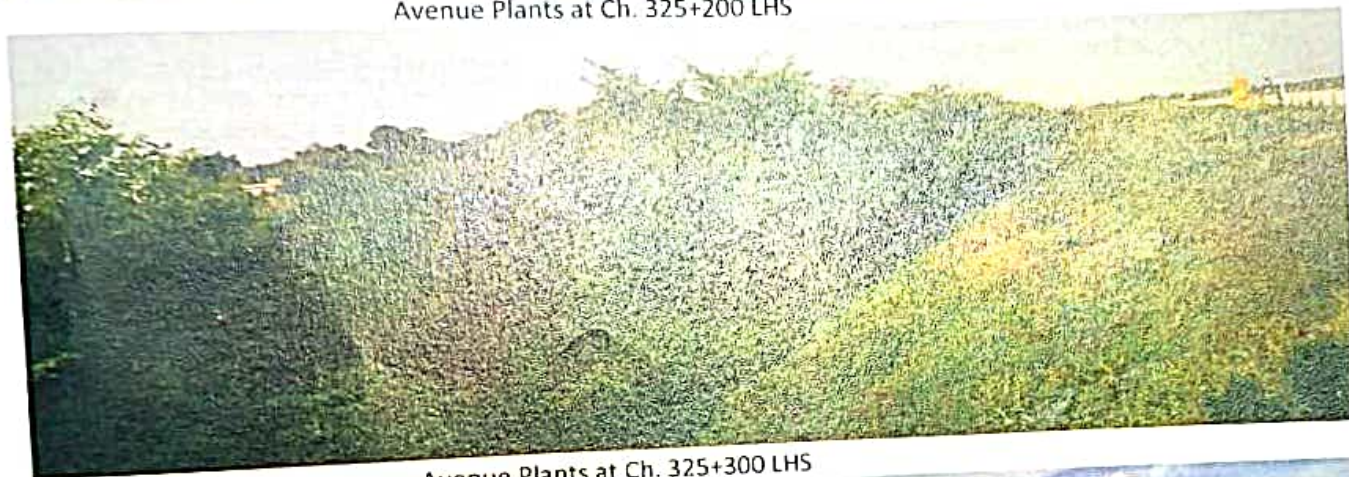


Median Plants at Ch. 286

Photograph of Package - 8



Avenue Plants at Ch. 325+200 LHS



Avenue Plants at Ch. 325+300 LHS



Avenue Plants at Ch. 320+050 RHS



Median Plants at Ch. 331+250

[Handwritten signature]

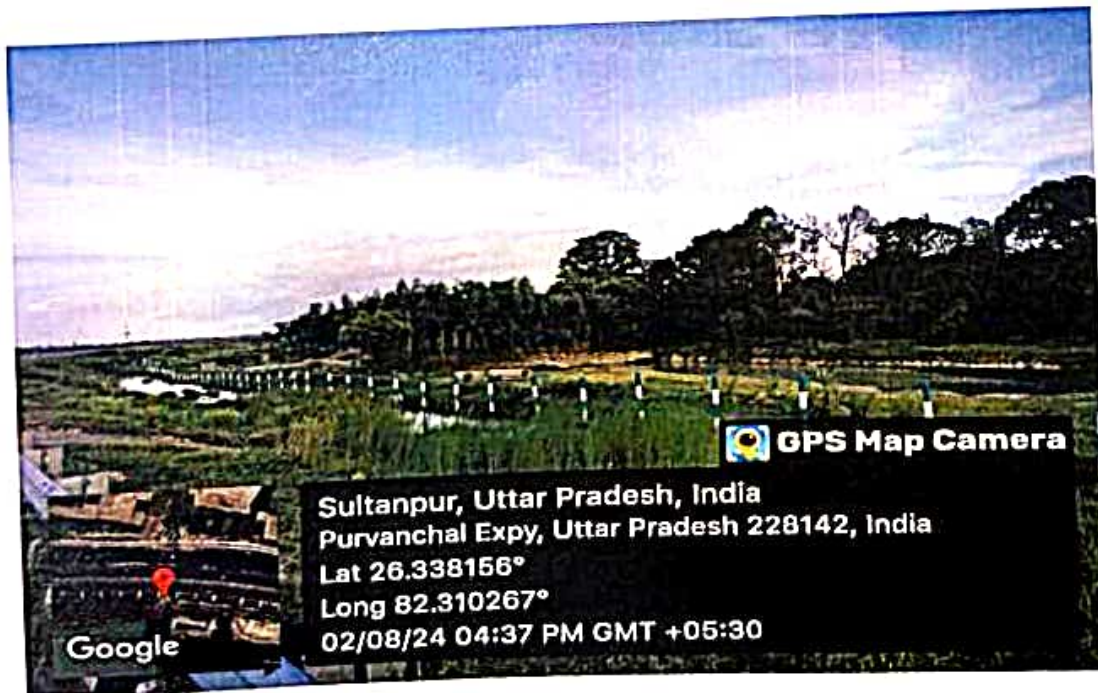


G R INFRAPROJECTS LIMITED

(Formerly known as G.R. Agarwal Builders and Developers Limited)

CIN : U45201GJ1995PLC098652

At Ch-142+700 RHS, Village-Sabai, Block -Kurebhar, Tehsil-Jaisinghpur, District -Sultanpur ,Uttar Pradesh



CORPORATE OFFICE :
Plot No 18, Sector-18
Novus Tower, 2nd Floor
Gurugram-122015
E-mail delhi@grinfra.com
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HEAD OFFICE:
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Udaipur, Rajasthan-313002, India
Phone: 0294-2487370, 2483033
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REGISTERED OFFICE:
Revenue Block No. 223,
Old Survey No. 384/1, 384/2 Paiki
and 384/3, Khata No. 464, Kochariya,
Ahmedabad, Gujarat-382220, India



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ISO 9001-2008
Reg. No. RQ91/6251

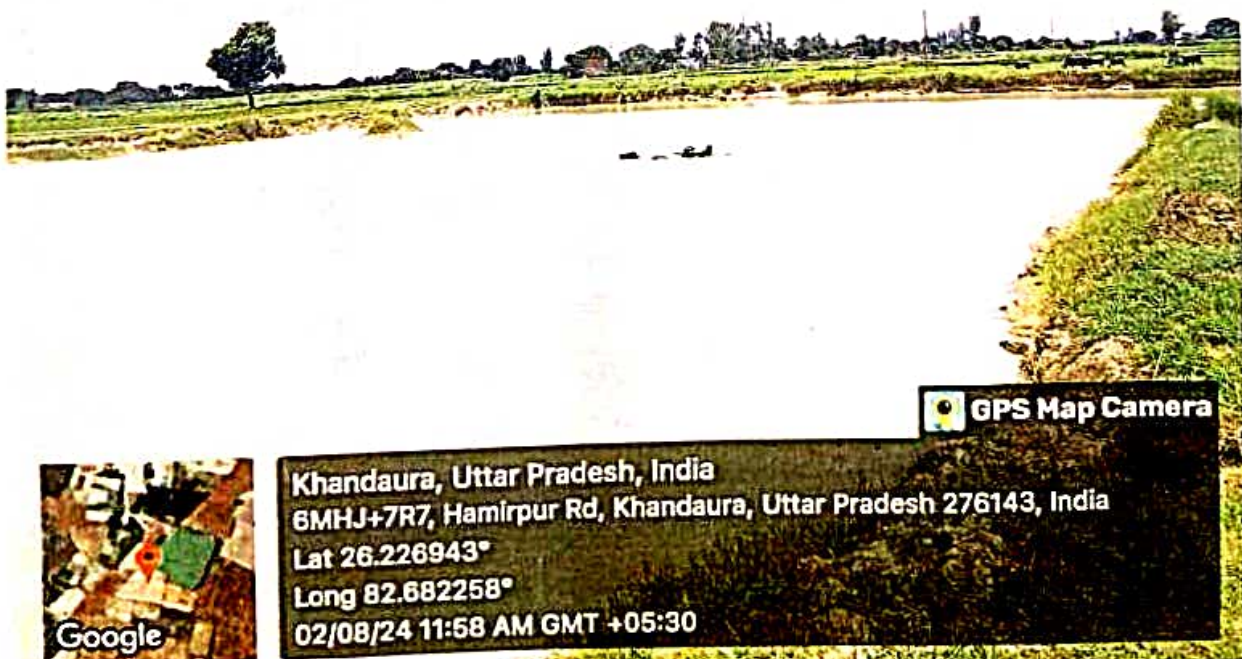
Annexure-2

Package – V Ponds photos for NGT

Km 170+100 LHS Kunda Bhairavapur (Nempur)



Km 183+400 LHS Khandaura



[Signature]
 TEAM LEADER

[Signature]
 EE

Package – VII Ponds Photo for NGT

2. At Ch.255+100 RHS, Village- Bajha Khas, Block- Jahanaganj Tehsil Sadar, District-Azamgarh-Uttar Pradesh



GPS Map
Camera Lite

X7MF+497, Vajaha, Uttar Pradesh 276232, India

Latitude
25.9827682°

Longitude
83.27340482°

Local 11:24:04 AM
GMT 05:54:04 AM

Altitude 75 meters
Friday, 02.08.2024



GPS Map
Camera Lite

X7MF+497, Vajaha, Uttar Pradesh 276231, India

Latitude
25.98275567°

Longitude
83.27341517°

Local 11:24:12 AM
GMT 05:54:12 AM

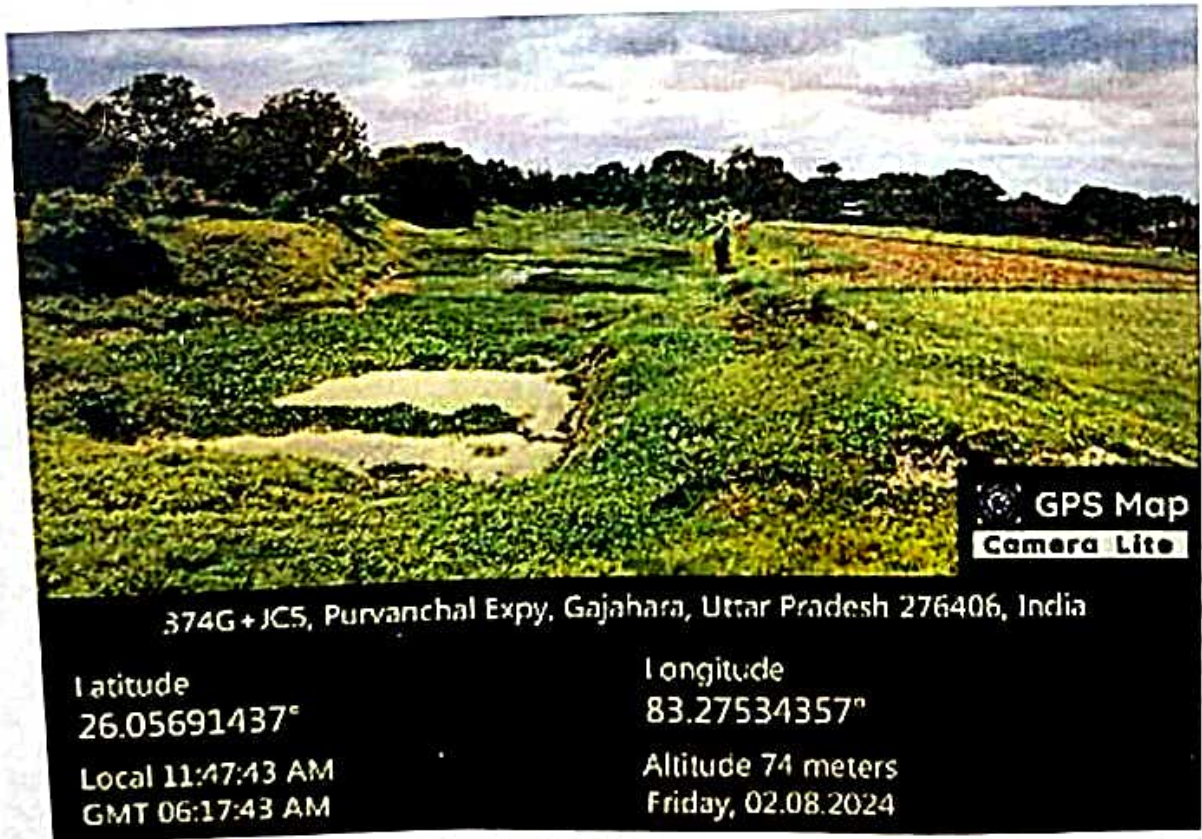
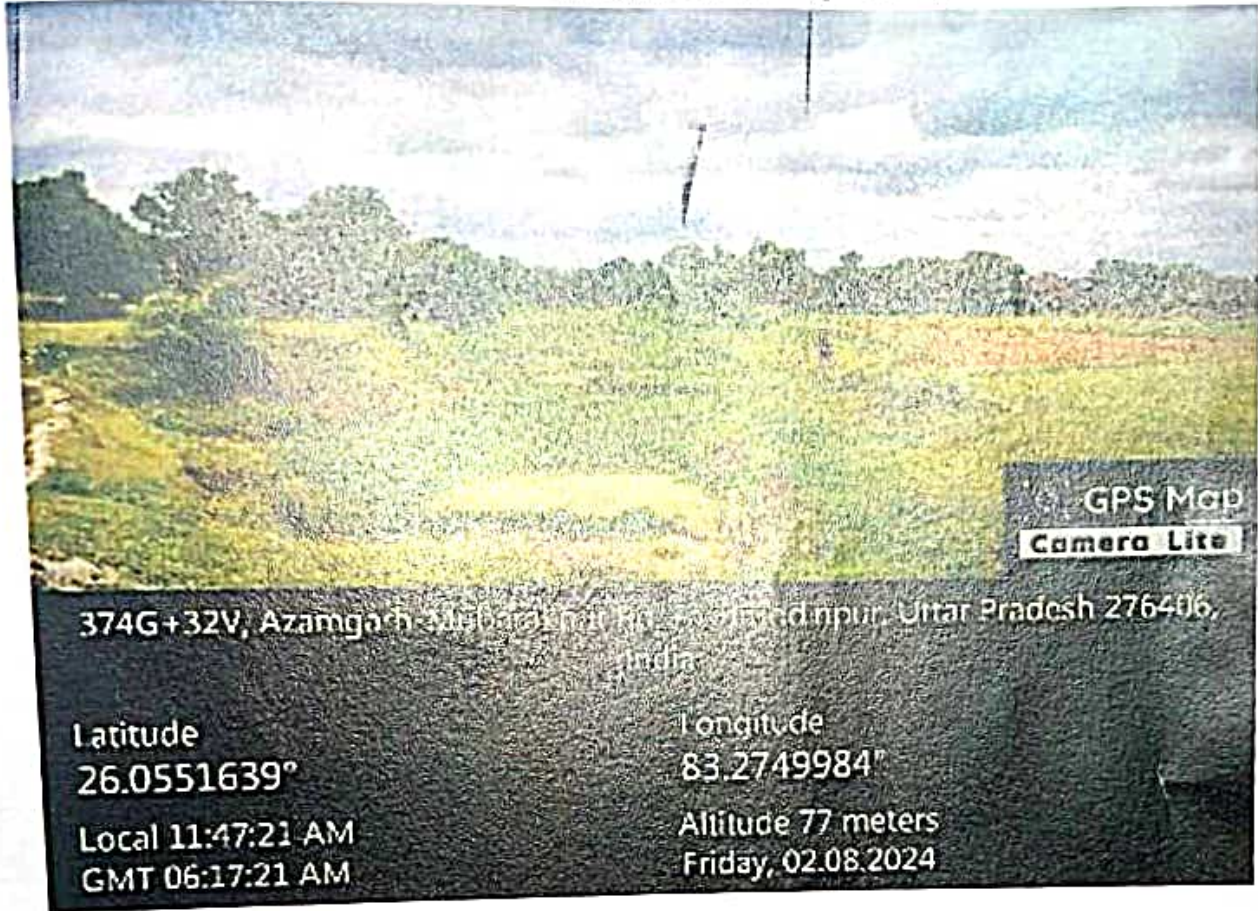
Altitude 75 meters
Friday, 02.08.2024


TEAM LEADER
A. K. Singh



Package – VII Ponds Photo for NGT

3. At Ch.252+000 RHS, Village- Lohara, Block- Sathiyaoon, District- Azamgarh-Uttar Prad



[Signature]
TEAM LEADER
 Authority's Engineer
 Purva...

VL
EF